

MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSION

(Department of Personnel and Training)

NOTIFICATION

New Delhi, the 23rd September, 2016

G.S.R. 910(E).—In exercise of the powers conferred by sub-section (1) of section 3 of the All India Services Act, 1951 (61 of 1951) and in supersession of the Indian Police Service (Pay) Rules, 2007, except as respects things done or omitted to be done before such supersession, the Central Government after consultation with the Governments of the States concerned, hereby makes the following rules namely:—

1. Short title and commencement. — (1) These rules may be called the Indian Police Service (Pay) Rules, 2016.

(2) They shall be deemed to have come into force on the 1st day of January, 2016.

2. Definitions. — In these rules, unless the context otherwise requires:-

- (i) “basic pay” in the revised pay structure means the pay drawn in the specified Level in the Pay Matrix;
- (ii) “benchmark score” shall mean the minimum numerical weighted mean score arrived at for overall grading above which an officer shall be regarded as fit for promotion or empanelment, as the case may be, to the next higher grade;
- (iii) “cadre” and “cadre posts” shall have the meanings respectively assigned to them in the Indian Police Service (Cadre) Rules, 1954;
- (iv) “departmental examination” means such examination as may be prescribed by the State Government from time to time for members of the Service allotted to the cadre of the State or posted to that State for training;
- (v) “direct recruit” means a person appointed to the Indian Police Service in accordance with rule 7 of the Indian Police Service (Recruitment) Rules, 1954;
- (vi) “existing basic pay” means the pay drawn in the existing Pay Band and Grade Pay or Pay in the existing scale;
- (vii) “existing emoluments” mean the sum of (i) existing basic pay and (ii) existing dearness allowance at index average as on the 1st day of January, 2016;
- (viii) “existing Pay Band and Grade Pay” in relation to a member of Service means the pay in the Pay Band and the Grade Pay applicable to the post held by the member of Service as on the date immediately before the notification of these rules whether in a substantive capacity or in officiating capacity;
- (ix) “existing pay structure” in relation to a member of Service means the present system of Pay Band and Grade Pay or the Pay Scale applicable to the post held by the member of Service as on the date immediately before the coming into force of these rules whether in a substantive or officiating capacity;
- (x) “existing scale” in relation to a member of Service means the pay scale applicable to the post held by the member of Service as on the date immediately before the publication of these rules in the Higher Administrative Grade, Higher Administrative Grade+ and Apex scale whether in a substantive or officiating capacity;
- (xi) “Level in the Pay Matrix” shall mean the Level corresponding to the existing Pay Band and Grade Pay or scale specified in the Pay Matrix in Schedule III;
- (xii) “Lien” means the title of a member of the Service to hold on regular basis, either immediately or on the termination of a period or periods of absence, a post, including a tenure post, to which he has been appointed on regular basis and on which he is not on probation;
- (xiii) “Member of the Service” means a member of the Indian Police Service;

- (xiv) "Officiation" means an officer performing the duties of a post on which another member of the Service holds a lien and it includes an officer appointed by the Government in officiating capacity in a vacant post in which no other member of the Service holds the lien;
- (xv) "Pay in the Level" means pay drawn in the appropriate Cell of the Level as specified in the Pay Matrix;
- (xvi) "Pay Matrix" means the Matrix specified in the Schedule III with Levels of pay arranged in vertical cells as assigned to corresponding existing Pay Band and Grade Pay or scale;
- (xvii) "Personal pay" means additional pay granted to a member of the Service-
- (a) to save him from a loss in his substantive pay in respect of a permanent post other than a tenure post due to a revision of pay or due to any reduction of such substantive pay otherwise than as a disciplinary measure;
or
 - (b) in exceptional circumstances, on other personal considerations;
- (xviii) "promoted officer" means an officer appointed to the Indian Police Service by promotion from a State Police Service in accordance with rule 9 of the Indian Police Service (Recruitment) Rules, 1954;
- (xix) "promotion" means appointment of a member of the Service to the next higher grade over the one in which he is serving at the relevant time;
- (xx) "revised pay structure" in relation to any post specified in Schedule II means the Pay Matrix and the Levels specified therein corresponding to the existing Pay Band and Grade Pay or scale of the post unless a different revised Level is notified separately for that post;
- (xxi) "revised emoluments" means the pay in the Level of a member of the Service in the revised pay structure or the basic pay in the Apex scale;
- (xxii) "Schedule" means the Schedule appended to these rules;
- (xxiii) "Service" means the Indian Police Service;
- (xxiv) "State" means a State specified in the First Schedule to the Constitution and includes an Union territory;
- (xxv) "State Cadre" and "Joint Cadre" shall have the meanings respectively assigned to them in the Indian Police Service (Cadre) Rules, 1954;
- (xxvi) "State Police Service" shall have the meaning assigned to it in the Indian Police Service (Recruitment) Rules, 1954;
- (xxvii) "State Government concerned" in relation to a Joint Cadre means the Joint Cadre Authority.

Note 1.—The benchmark score shall be notified by the State Government for promotion within the cadre and by the Central Government for the purpose of empanelment and any revision of benchmarks by the Government shall have prospective effect;

Note 2.— The junior-most person(s) in the grade will, however, be liable to be reverted to the lower grade if the number of members of the Service entitled to hold the regular posts is more than the number of posts available in that grade.

3. Levels in Pay Matrix and appointment in these Levels.—(1) Pay Matrix- The level of pay in the Pay Matrix admissible to a member of service which shall be deemed to have come into force from the 1st day of January, 2016 shall be as follows:-

(a)	Junior Scale	-	Level 10 in the Pay Matrix
(b)	Senior Scale		
	(i) Senior Time Scale	-	Level 11 in the Pay Matrix
	(ii) Junior Administrative Grade	-	Level 12 in the Pay Matrix
	(iii) Selection Grade	-	Level 13 in the Pay Matrix
(c)	Super Time Scale		
	(i) Deputy Inspector General of Police	-	Level 13A in the Pay Matrix
	(ii) Inspector General of Police	-	Level 14 in the Pay Matrix
(d)	Above Super Time Scale		
	(i) Additional Director General of Police	-	Level 15 in the Pay Matrix
	(ii) HAG +	-	Level 16 in the Pay Matrix
	(iii) Apex Scale	-	Level 17 in the Pay Matrix

Note 1.- Appointment of a member of the Service to the Senior Time Scale and above shall be regulated as per the provisions in the Guidelines regarding promotion to various grades in the Indian Police Service and any member of service shall be eligible for appointment to the Senior Time Scale on his completion of four years of service, subject to the provisions of sub-rule 2 of rule 6A of the Indian Police Service (Recruitment) Rules, 1954, to the Junior Administrative Grade on completion of nine years of service, to the Selection Grade on completion of thirteen years of service, to the Deputy Inspector General (Super Time Scale) on completion of fourteen years of service and to the Inspector General (Super Time Scale) on completion of eighteen years of service.

Note 2.-The four years, nine years, thirteen years, fourteen years and eighteen years of service in this rule shall be calculated from the year of allotment assigned to him under rule 3 of the Indian Police Service (Regulation of Seniority) Rules, 1988.

Note 3.-The period of extraordinary leave taken otherwise than on medical certificate or considered by the State Government concerned to have been taken for any cause beyond the control of the member of the Service or for prosecuting studies, which are in public interest and for which Study Leave could otherwise be admissible under the All India Service (Study Leave) Regulations, 1960, shall be excluded for the purpose of calculating the eligibility period of service required for appointment in these grades.

Explanation 1. - The option to retain the existing pay structure shall be admissible only in respect of one existing Pay Band and Grade Pay or scale.

Explanation 2. - The aforesaid option shall not be admissible to any person appointed to the Service on or after the 1st day of January, 2016 and he shall be allowed pay only in the revised pay structure.

Explanation 3. - Where a member of the Service exercises an option to retain the existing pay structure in respect of a post held by him in an officiating capacity on a regular basis for the purpose of regulation of pay in that structure, his substantive pay shall be the substantive pay which he would have drawn had he retained the existing pay structure in the permanent post on which he holds lien or would have held a lien, had his lien not been suspended or the pay of the officiating post which has

acquired the character of substantive pay in accordance with any order for the time being in force whichever is higher.

- (2) (i) Appointment to the Selection Grade and to posts carrying pay above Selection grade in the Service shall be made by selection on merit, as per the criteria that may be prescribed by the Central Government, with due regard to seniority:
- (ii) Appointment of a member of the Service in the Level of Selection Grade and above shall be subject to availability of vacancies in these grades and for this purpose, it shall be mandatory upon the State Cadres or the Joint Cadre Authorities, as the case may be, to seek prior concurrence of the Central Government on the number of available vacancies in each grade. Any appointment made without obtaining prior concurrence of Government of India shall be liable for cancellation.
- (iii) The Central Government shall accord such concurrence within a period of thirty days from the date of receipt of such references and if the Central Government does not accord concurrence within a period of said thirty days, the concurrence on availability of vacancies shall be deemed to have been accorded. The position emanating as referred to in this clause shall be placed before the Screening Committee at the time it meets to consider promotion in these grades.
- (iv) A member of the Service shall be entitled to draw pay in the scales of Selection Grade and above only on appointment to these grades.

Provided that a member of service shall be appointed to Junior Administrative Grade only after he has completed phase III mandatory Mid Career Training programme with effect from the date on which he would have been eligible for appointment to the Junior Administrative Grade if not for completion of the mandatory Mid Career Training Programme:

Provided further that a member of service shall be appointed to Super Time Scale (ii) only after he has completed phase IV mandatory Mid Career Training programme with effect from the date on which he would have been eligible for appointment to the Super Time Scale (ii) if not for completion of the mandatory Mid Career Training Programme:

Provided also that a member of service who has less than three years of service after the year in which he has been slotted to undergo Phase III, Phase IV, or Phase V of Mid Career Training Programme would not be sent for mandatory Mid Career Training Programme.

Note 1. Whenever any Indian Administrative Service officer of a particular batch is posted at the Centre to Levels 10, 11, 12, 13, 13A, 14 and 15 of the Pay Matrix the members of the Service, who are senior to such Indian Administrative Service officer by two years or more and have not so far been promoted to that particular level, shall be granted the same Level on non-functional basis in their respective State cadres from the date of posting of the Indian Administrative Service officer at the Centre in that particular Level and in the case of those members of the Service who are posted at the Centre, at the time of grant of Non-Functional upgradation, their basic pay will be fixed by granting one increment in the existing pay in the applicable existing Level subject to the minimum of the Level of non-functional upgradation, and they will not be granted pay at the higher Level as the case may be. Such officers will continue getting the pay of the post against which they have been appointed at the Centre under the Central Staffing Scheme along with Central Deputation Tenure Allowance (CDTA), wherever applicable.

Note 2:— The post of Director General of Police (Head of Police Force) in the apex scale (Level 17) shall be filled by selection from amongst the officers holding the post of Director General of Police in the State cadre in the Level 16 of the Pay Matrix.

4. Fixation of pay in the revised Pay structure.—The initial pay of a member of the Service who opts or deemed to have opted in accordance with these rules, to be governed by the revised pay structure on and from the 1st day of January, 2016 or from a later date, which shall be re-fixed as from that date separately in respect of his substantive pay in the permanent post on which he holds a lien or would have held a lien if it had not been suspended, and in respect of his pay in the officiating post held by him, in the following manner, namely:—

(A) In the cases of all members of the Service,—

- (i) the pay in the applicable Level in the **Pay Matrix** shall be the pay obtained by multiplying the existing basic pay by a **factor of 2.57**, rounded off to the nearest rupee and the figure so arrived at will be located in that Level in the Pay Matrix and if such an identical figure corresponds to any Cell in the applicable Level of the

Pay Matrix, the same shall be the pay, and if no such Cell is available in the applicable Level, the pay shall be fixed at the immediate next higher Cell in that applicable Level of the Pay Matrix;

- (ii) if the minimum pay or the first Cell in the applicable Level is more than the amount arrived at as per (i) above, the pay shall be fixed at the minimum pay or the first Cell of that applicable Level:

Provided that-

- (a) where, in the fixation of pay, the pay of members of the Service drawing pay at two or more stages in pre-revised Pay Band and Grade Pay or scale, as the case may be, get fixed at same Cell in the applicable Level in the Pay Matrix, one additional increment shall be given for every two stages bunched and the pay of member of Service drawing higher pay in pre-revised structure shall be fixed at the next vertical Cell in the applicable Level;
- (b) for this purpose, pay drawn by two members of the Service in a given pay Band and Grade Pay or scale where the higher pay is at least 3 % more than the lower pay shall constitute two stages. Officers drawing pay where the difference is less than 3% shall not be entitled for this benefit. (Illustration before Schedule-I);
- (c) if by stepping up of the pay as above, the pay of a member of Service gets fixed at a stage in the revised pay structure which is higher than the stage in the revised pay structure at which the pay of a member of the Service who was drawing pay at the next higher stage or stages in the same existing pay structure is fixed, the pay of the latter shall also be stepped up to the extent by which it falls short of that of the former.

(B) In the case of a member of the Service, who was on the 1st day of January, 2016 on deputation out of India or on leave or on foreign service, or who would have on that date officiated in one or more lower posts but for his officiating in a higher post, the "existing pay structure" includes the pay in the pay band and grade pay applicable to the post which he would have held but for his being on deputation out of India or on leave or on foreign service or, as the case may be, but for his officiating in a higher post.

(C) In the case of members of the Service who are in receipt of special pay or allowance in addition to pay in the existing pay structure which has been recommended for replacement by a pay in the applicable level of the Pay Matrix without any special pay or allowance, pay shall be fixed in the revised pay structure in accordance with the provisions of clause (A) above.

(D) In the case of members of the Service who are in receipt of special pay component with any other nomenclature in addition to pay in the existing pay structure, such as personal pay for promoting small family norms, Central (Deputation on Tenure) Allowance, etc., and in whose case the same has been replaced in the revised pay structure with corresponding allowance or pay at the same rate or at a different rate, the pay in the revised pay structure shall be fixed in accordance with the provisions of clause (A) above and in such cases, the allowance at the new rate as recommended shall be drawn in addition to pay in the revised pay structure from the date specified in the individual notifications related to these allowances.

Note 1.- A member of the Service under suspension, shall continue to draw subsistence allowance based on existing pay structure and his pay in the revised pay structure shall be subject to the final order on the pending disciplinary proceedings.

Note 2.- Where the "existing emoluments" exceed the revised emoluments in the case of any member of Service, the difference shall be allowed as personal pay to be absorbed in future increases in pay.

Note 3.- Where in the fixation of pay under sub-rule (1) of rule 3, the pay of a member of the Service, who, in the existing pay structure was drawing immediately before the 1st day of January, 2016 more pay than another member of the Service junior to him in the same cadre, gets fixed in the revised pay structure at a stage lower than that of such junior, his pay shall be stepped up to the same stage in the revised pay structure as that of the junior.

Note 4.- Where a member of the Service is in receipt of personal pay immediately before the date of notification of these rules, which together with his existing emoluments, exceeds the revised emoluments, then, the difference representing such excess shall be allowed to such member of the Service as personal pay to be absorbed in future increases in pay.

Note 5.- In the case of members of the Service who are in receipt of personal pay for passing Hindi Pragya and such other examinations under the "Hindi Teaching Scheme" prior to the 1st day of January, 2016, while the personal pay shall not be taken into account for the purposes of fixation of initial pay in the revised

pay structure, they would continue to draw personal pay after fixation of their pay in the revised pay structure on and from the 1st day of January, 2016 or subsequently for the period for which they would have drawn it but for the fixation of their pay in the revised pay structure. The quantum of such personal pay would be paid at the appropriate rate of increment in the revised pay structure from the date of fixation of pay for the period for which the officer would have continued to draw it.

Note 6.- In case where a senior member of Service promoted to a higher post before the 1st day of January, 2016 draws less pay in the revised pay structure than his junior who is promoted to the higher post on or after the 1st day of January, 2016, the pay of the senior member of Service shall be stepped up to an amount equal to the pay as fixed for his junior in that higher post and the said stepping up should be done with effect from the date of promotion of the junior member of Service subject to the fulfilment of the following conditions, namely:—

- (a) both the junior and the senior members of Service should belong to the same cadre and the posts in which they have been promoted should be identical in the same cadre;
- (b) the existing pay structure and the revised pay structure of the lower and higher posts in which they are entitled to draw pay should be identical;
- (c) the senior member of Service at the time of promotion should have been drawing equal or more pay than the junior;
- (d) the anomaly should be directly as a result of the application of the provisions of this Note.
- (e) If even in the lower post, the junior officer was drawing more pay in the existing pay structure than the senior by virtue of any advance increments granted to him, provisions of this rule need not be invoked to step up the pay of the senior member of the Service.

Note 7.- The order relating to re-fixation of the pay of the senior member of the Service in accordance with the above provisions shall be issued under the relevant rules and the senior member of the Service shall be entitled to the next increment on completion of his required qualifying service with effect from the date of re-fixation of pay.

(E) Fixation of pay in the revised pay structure subsequent to the 1st day of January, 2016 where a member of Service continues to draw his pay in the existing pay structure and opts for revised pay structure from a date later than the 1st day of January, 2016, his pay from the later date in the revised pay structure shall be fixed under these rules and for this purpose his pay in the existing pay structure shall be the same as of existing emoluments as calculated in accordance with clause (A), (C) or (D), as the case may be, subject to the condition that the basic pay on the later date and where the member of the Service is in receipt of special allowance, his pay shall be fixed after deducting from those emoluments an amount equal to the special allowance at the revised rates appropriate to the emoluments so calculated.

5. Fixation of initial pay.—(1) The initial pay of a direct recruit shall be fixed at the minimum pay or at the first cell of the Level 10 of the Pay Matrix:

Provided that, if a direct recruit holds a lien, or would hold the lien, had his lien not been suspended on permanent post, under the rules applicable to him prior to his appointment to the Indian Police Service, his initial pay shall be regulated in following manner, namely:—

- (a) he shall, during the period of probation, draw the pay of the permanent post, if it is more than the minimum of the Junior Scale and on confirmation in the Indian Police Service;
- (b) if he was holding a Group A post before appointment to the Indian Police Service, his pay shall be fixed at the same stage as the pay in the Group A post in the Level 10 of the Pay Matrix;
- (c) if he was holding a post lower than a Group A post, his pay in Level 10 of the Pay Matrix shall be fixed as the pay arrived at by increasing his pay in respect of the lower post by one increment as specified in vertical Cells of the applicable Level in the Pay Matrix admissible for such lower post, and if his pay in the Pay Matrix after adding one increment is less than the minimum of the first Cell in the Level 10 of the Pay Matrix, then, his pay in the Pay Matrix shall be fixed at the minimum of the Level 10 of the Pay Matrix;

- (d) he shall, however, cease to earn any increments in the Junior Scale, until, having regard to his length of service, he becomes entitled to a higher pay:

Provided further that he shall draw the pay admissible under rule 10 if that is more than the pay referred to in the preceding proviso.

- (2) The pay in case of promotion of a member of Service, in the Junior Scale to a post in the Senior Time Scale, in the revised pay structure shall be made in the following manner:—

One increment shall be given in the Level 10 of the Pay Matrix from which the member of Service is promoted and he shall be placed at a Cell equal to the figure so arrived at in the Level 11 of the Pay Matrix corresponding to the Senior Time Scale of the post to which promoted and if no such Cell is available in the Level to which promoted, he shall be placed at the next higher Cell in that Level.

- (3) The initial pay of a State Police Service officer, on his appointment to the Service or on appointment in a cadre post in an officiating capacity in accordance with rule 9 of the Indian Police Service (Cadre) Rules, 1954, as the case may be, or officers recruited as Deputy Superintendent of Police in States and Assistant Commandant in Central Para Military Forces appointed to the Indian Police Service through Limited Competitive Examination shall be fixed as per the principles laid down in the Schedule I annexed to these rules and the pay and incremental benefits shall accrue to him under the relevant provisions.

- (4) The initial pay of a member of the Service in the Senior Time Scale, on appointment to the Junior Administrative Grade, be fixed in Level 12 of the Pay Matrix in the manner provided in sub-rule (2) and in the case the pay drawn by the member of Service in the Senior Time Scale is less than the minimum of Level 12, it shall be fixed at the minimum of Level 12.

- (5) The pay of a member of the Service in the Junior Administrative Grade shall, on appointment in the Selection Grade, be fixed in Level 13 in the manner provided in sub-rule (2) and in case the pay drawn by the member of Service in Junior Administrative grade in Level 12 is less than the minimum of Level 13, it shall be fixed at the minimum of Level 13.

- (6) The pay of a member of the Service in the Selection Grade shall on appointment to the 1st Super Time Scale be fixed in Level 13A in the manner provided in sub-rule (2) and in the case the pay drawn by the member of Service in the Selection Grade in Level 13 is less than Level 13A, it shall be fixed at the minimum of Level 13A. The pay of a member of the Service in the 1st Super Time Scale shall on appointment to the IInd Super Time Scale be fixed in Level 14 in the manner provided in sub-rule (2) and in the case the pay drawn by the member of Service in the 1st Super Time Scale in Level 13A is less than Level 14, it shall be fixed at the minimum of Level 14.

- (7) The pay of a member of the Service in the IInd Super Time Scale, on promotion to the Higher Administrative Grade shall be fixed at Level 15 of the Pay Matrix by granting one increment in the Level from which the member of service is promoted and the figure so arrived at will be located in the Level of the post to which he is promoted and if such an identical figure corresponds to any Cell in the applicable Level of the Pay Matrix, the same shall be the pay, and if no such Cell is available in the applicable Level, the pay shall be fixed at the immediate next higher Cell, subject to a minimum of Level 15 and the pay in the Higher Administrative Grade shall not exceed the maximum of Level 15.

- (8) The pay of a member of the Service at Level 15 on promotion to Higher Administrative Grade + shall be fixed at Level 16 of the Pay Matrix by granting one increment in the Level from which the member of Service is promoted and the figure so arrived at will be located in the Level of the post to which he is promoted and if such an identical figure corresponds to any Cell in the applicable Level of the Pay Matrix, the same shall be the pay, and if no such Cell is available in the applicable Level, the pay shall be fixed at the immediate next higher Cell, subject to a minimum of Level 16 and the pay in the Higher Administrative Grade + shall not exceed the maximum of Level 16.

- (9) On promotion from one grade to another in the Service, a member of the Service shall have an option to get his pay fixed in the Level of the higher post either from the date of his promotion or from the date on which he subsequently earns an increment in the lower scale in the manner provided in the relevant sub-rule above; in the latter case, on the date of promotion, pay in the Level of Pay Matrix shall be fixed as the same in the lower post, with further re-fixation to be done in the manner provided in relevant sub-rules with effect from the 1st day of January or the 1st day of July, the date of accrual of the next increment in the lower scale.

- 6. Exercise of option.**— (1) The option shall be exercised in writing in the form of option appended to these rules so as to reach the authority mentioned in sub-rule (2) within three months of the date of notification of these rules or where any

revision in the existing pay structure is made by any order subsequent to the date of notification of these rules, within three months of the date of such order:

Provided that—

- (i) in the case of a member of Service who is, on the date of such notification or, as the case may be, date of such order, out of India on leave or deputation or foreign service or active service, the said option shall be exercised in writing so as to reach the said authority within three months of the date of his taking charge of his post in India; and
- (ii) where a member of Service is under suspension on the 1st day of January, 2016, the option may be exercised within three months of the date of his return to his duty if that date is later than the date prescribed in this sub-rule:

Provided further that any member of Service may opt to continue to draw pay in the existing pay structure until the date on which he earns his next or any subsequent increment in the existing pay structure or until he vacates his post or ceases to draw pay in that pay structure:

Provided also that in cases where a member of the Service has been placed in a higher pay scale between the 1st January 2016 and the date of notification of these rules on account of promotion or upgradation, the member of Service may opt to switch over to the revised pay structure from the date of such promotion or upgradation, as the case may be.

(2) The option shall be intimated by the member of Service to the Controlling Authority along with an undertaking in the Form appended to these rules.

(3) If the intimation regarding option is not received by the authority within the time specified in sub-rule(1), the member of service shall be deemed to have elected to be governed by the revised pay structure with effect from the 1st day of January, 2016.

(4) The option once exercised shall be final.

Note 1.— The members of Service whose service were terminated on or after the 1st January, 2016 and who could not exercise the option within the prescribed time limit, on account of discharge on the expiry of the sanctioned posts, resignation, dismissal or discharge on disciplinary grounds, shall be entitled to exercise option under sub-rule (1).

Note 2.— The members of Service who have died on or after the 1st day of January, 2016 and could not exercise the option within prescribed time limit are deemed to have opted for the revised pay structure on and from the 1st day of January, 2016 or such later date as is most beneficial to their dependents if the revised pay structure is more favorable and in such cases, necessary action for payment of arrears shall be taken by the Head of Office.

Note 3.— The members of Service who were on earned leave or any other leave on the 1st January, 2016 which entitled them to leave salary shall be entitled to exercise option under sub-rule (1).

7. Pay protection of officers on Central deputation under Central Staffing Scheme.—

If the pay of the officers posted on deputation to the Central Government under Central Staffing Scheme, after fixation of their pay in the revised pay structure, either under these rules or as per the instructions regulating such fixation of pay on the post to which they are appointed on deputation, happens to be lower than the pay they would have been entitled to, had they been in their parent cadre and would have drawn that pay but for the Central deputation, such difference in the pay shall be protected in the form of Personal Pay with effect from the date of notification of Government Resolution in this regard, i.e. 25th July, 2016.

Further, if the member of Service is promoted in the cadre while on central deputation under Central Staffing Scheme, the difference in the pay that the officer would have drawn had he been in the parent cadre and the amount of pay on his deputation to Centre shall be protected in the form of personal pay with effect from the date of issue of Government Resolution.

8. Regulation of increments.— (1) (a) The increment in Pay Matrix shall be as specified in the vertical Cells of applicable Level in the Pay Matrix.

(b) There shall be two dates for grant of increment namely, 1st January or 1st July of every year, instead of existing date of 1st July:

Provided that a member of Service shall be entitled to only one annual increment either on 1st January, 2016 or 1st July, 2016 depending on the date of his appointment, promotion or grant of financial upgradation.

Provided further that in case of members of Service who had been drawing maximum of the applicable Pay Band and Grade Pay or scale, as the case may be, for more than two years as on 01.01.2016, one increment in the applicable Level in the Pay Matrix shall be granted on 01.01.2016 for every two completed years of stagnation at the maximum of the said Pay Band and Grade Pay or scale. Grant of additional increment(s) shall be subject to condition that the pay arrived at after grant of such increment does not exceed the maximum of the applicable Level in the Pay Matrix. (Illustration before Schedule-I)

(c) The increment in respect of a member of Service appointed or promoted or granted financial upgradation during the period between the 2nd day of January and 1st day of July (both inclusive) shall be granted on 1st day of January and the increment in respect of an employee appointed or promoted or granted financial upgradation during the period between the 2nd day of July and 1st day of January (both inclusive) shall be granted on 1st day of July.

(2) All leave, except extraordinary leave taken otherwise than on medical certificate shall count for increment in the applicable Level of Pay Matrix of a post held by member of Service at the time he proceeded on leave:

Provided that the State Government concerned is satisfied that the extraordinary leave was taken for any cause beyond the control of the member of the Service or for pursuing higher Scientific or Technical studies in public interest for which study leave under the All India Services (Study Leave) Regulations, 1960, is admissible, such extra-ordinary leave be counted for increment under this sub-rule.

(3) The period of deputation out of India shall also be so counted and the counting of those said period for increments shall be subject to the condition that the member of the Service would have continued to hold that post but for his proceeding on such leave or deputation out of India:

Provided that where the leave is not counted for increment under this rule, it shall have the effect of postponing the next increment to the extent of the period involved.

(4) The increments admissible to a member of the Service in a Level in the Pay Matrix as specified in sub-rule (1) of rule 3 shall be regulated with reference to the length of his service including broken period of service rendered in that Level in the previous service, if any, shall also count for increment, if it is -

(i) service in a cadre post; or

(ii) service in a permanent or temporary post (including a post in a body incorporated or not, which is wholly or substantially owned or controlled by the Government) in the said Level or in a higher Level:

Provided that the service in a post outside the cadre, including service in a post under the Central Government, shall count for increment on reversion to the cadre, subject to the following conditions, namely:-

(a) the member of the Service should have been approved by the Government of the State on the cadre of which he is borne, for appointment to posts in the said scale;

(b) all his seniors in the cadre, except those regarded as unfit for such appointment, were serving in posts carrying pay in the said Level in which the benefit is to be allowed or in higher posts, and at least one junior was holding a cadre post, or an ex-cadre post within the permissible State Deputation Reserve or the over-utilised State Deputation Reserve permitted by the Central Government, under the Government of the State on the cadre of which he is borne, carrying pay in the said Level; and

- (c) the service shall count from the date on which his junior is so promoted and the benefit shall be limited to the period during which he would have held a post under the Government of the State on the cadre on which he is borne.

(5) A member of the Service, while holding post outside the cadre, including a post under the Central Government, may be granted proforma promotion to a post in the Level above the Level specified in rule 3 by the Government of the State on the cadre to which he is borne.

(6) In case of a member of the Service being cleared for proforma promotion in the Super Time Scale and the above Super Time Scale, the period of service covered by the proforma promotion shall, on his subsequent reversion to the cadre and appointment to a post in the said Level, count towards the initial fixation of pay and increments subject to the following conditions, namely:-

- (i) the member of the Service concerned should have been approved by the State Government for appointment to the said Level during the relevant period;
- (ii) all his seniors (excluding those considered unfit) should have started drawing pay in that Level on or before the date from which the proforma promotion is granted to him;
- (iii) the junior next below the officer (or, if that officer has been passed over for the reason of inefficiency or unsuitability or because he is on leave or serving outside the ordinary line or forgoes promotion on his own volition to that grade, the officer next junior to him not so passed over) should also have started drawing pay in that Level from that date and his appointment thereto not being fortuitous; and
- (iv) the benefit should be allowed on 'one for one' basis.

7. When a member of the Service holds an ex-cadre post in a time scale of pay identical with the time scale of pay of an ex-cadre post held by him on an earlier occasion, his initial pay in the latter ex-cadre post shall not be less than the pay which he drew on the previous occasion and he shall count the period during which he drew that pay on such last and on any previous occasion for increment in the stage of the scale equivalent to that pay and the service so rendered shall, on his reversion to the cadre, count towards initial fixation of pay to the extent and subject to the conditions stipulated in sub-rule (4).

8. Where a member of the Service is on leave other than the study leave granted under the All India Service (Study Leave) Regulations, 1960, on the date on which an increment becomes due, he shall get the benefit of the same, if otherwise admissible under the rules, from the date he resumes duty but it does not postpone his normal date of increment in future.

9. A member of the Service who has completed 28 years of service shall be eligible for drawing increment with retrospective effect, after he has completed Phase V of the mandatory Mid Career Training Programme.

9. Withholding of increments. — The State Government may withhold, for such time as it may direct, an increment due to any direct recruit or to any State Police Service Officer appointed to the Indian Police Service, who fails to pass the departmental examination or examinations within such time as the State Government may by general or special order, prescribe, but the withholding of such increments shall have no cumulative effect.

10. Grant of advance increments. — Notwithstanding anything contained in rule 13 of the Indian Police Service (Probation) Rules, 1954, the State Government shall sanction the second and third increments due to a direct recruit with effect from the prescribed date of increment after he passes the prescribed departmental examination or examinations irrespective of the length of service, after which he shall be entitled to draw pay at rate corresponding to his position in the Level in the Pay Matrix:

Provided that the third increment under this rule shall be granted retrospectively from the prescribed date of increment after passing the prescribed departmental examination, or the last of the prescribed departmental examinations, as the case may be, on the successful completion of the probation and confirmation:

Provided further that a direct recruit who has been exempted from appearing for the whole or any part of the departmental examination or examinations, as the case may be, for the reason that he had already passed such examination or examinations or part thereof before he became a member of the Service, shall, for the purpose of this rule, be deemed to have passed the departmental examination or examinations or part thereof, as the case may be, after the date of the earliest such examination or examinations or part thereof, in which he would have appeared, but for the exemption, after he became a member of the Service.

11. Pay of officers holding posts included in Schedule II.- Any member of the Service appointed to hold a post specified in Schedule II shall, for so long as he holds that post, be entitled to draw the pay indicated for that post in the said Schedule plus Special Allowance or Central (Deputation on Tenure) Allowance, wherever admissible:

Provided that such pay shall not at any time be less than the pay admissible under rules 5 and rule 8 of these rules.

12. Pay of members of the Service appointed to posts not included in Schedule II.

(1) No member of the Service shall be appointed to a post other than a post specified in Schedule II, unless the State Government concerned in respect of posts under its control, or the Central Government in respect of posts under its control, as the case may be, make a declaration that the said post is equivalent in status and responsibility to a post specified in the said Schedule II.

(2) The pay of a member of the Service on appointment to a post other than a post specified in Schedule II shall be the same as he would have been entitled to, had he been appointed to the post to which the said post is declared equivalent.

(3) For the purpose of this rule, post other than a post specified in Schedule II includes a post under a body (incorporated or not, which is wholly or substantially owned or controlled by the Government).

(4) Notwithstanding anything contained in this rule, the State Government concerned in respect of any post under its control, or the Central Government in respect of any post under its control, may, for sufficient reasons to be recorded in writing, where equation is not possible, appoint any member of the Service to any such post without making a declaration that the said post is equivalent in status and responsibility of a post specified in Schedule II.

(5) A member of the Service on appointment to a post referred to in sub-rule (4), in respect of which no pay or Level in the Pay Matrix has been prescribed, shall draw such rate of pay as the State Government, in consultation with the Central Government in the case of a post under the control of the State Government, or as the Central Government in the case of a post under the control of the Central Government may, after taking into account the nature of duties and responsibilities involved in the post, determine.

(6) A member of the Service on appointment to a post referred to in sub-rule (4), in respect of which any pay or Level in the Pay Matrix has been prescribed, shall draw where the pay has been prescribed, the prescribed pay and where Level of pay has been prescribed, such rate of pay not exceeding the maximum of the pay level as may be fixed in this behalf by the State Government or by the Central Government as the case may be:

Provided that the pay allowed to an officer under this sub-rule and sub-rule (5) shall not at any time be less than what he would have drawn had he not been appointed to a post referred to in sub-rule (4).

(7) At no point of time the number of members of the Service appointed to hold posts, other than cadre posts referred to in sub-rule (1) and sub-rule (4), which carry the pay at Level 16 and which are reckoned against the State Deputation Reserve, shall except with the prior approval of the Central Government, exceed the number of cadre posts at that level of pay in a State cadre or as the case may be in a Joint cadre.

13. Pay of members of the Service appointed to hold more than one post. — The grant of additional pay to a member of the Service appointed to hold more than one post simultaneously shall be regulated in the following manner,—

- (a) in the case of a member of the Service serving in connection with the affairs of the Union, by the rules, regulations and orders applicable to officers of the Central Services, Group 'A';
- (b) in the case of a member of the Service serving in connection with the affairs of a State, by the rules, regulations and orders applicable to officers of State Police Services, Class I.

14. Authority to exercise powers under rules 9, 10 and 12 in relation to a Joint Cadre.-(1) The powers under rules 9 and 10, in the case of a member of the Service borne on a Joint Cadre, shall be exercised by the Joint Cadre Authority.

(2) The powers under rule 12 in relation to the members of Service and in relation to posts, borne on a Joint Cadre shall be exercised by the Government of the Constituent State concerned.

ILLUSTRATIONS:**(1) Bunching of stages in the revised pay structure:**

If two members of Service drawing pay of Rs. 53,000 and Rs. 54,590 in the GP 10000 are to be fitted in the new pay matrix, the member of Service drawing pay of Rs. 53,000 on multiplication by a factor of 2.57 will expect a pay corresponding to Rs. 1,36,210 and the member of Service drawing pay of Rs. 54,590 on multiplication by a factor of 2.57 will expect a pay corresponding to Rs. 1,40,296. Revised pay of both should ideally be fixed in the first cell of level 14 in the pay of Rs. 1,44,200 but to avoid bunching the member of Services drawing pay of Rs. 54,590 will get fixed in second cell of level 14 in the pay of Rs. 1,48,500. [Proviso under rule 4(A)(ii)]

(2) Additional increment for stagnation at the maximum of the Pay Band and Grade Pay or Scale:

Pay Band and Grade Pay or scale	PB-4 (37400-67000), GP 10000	HAG (67000-79000)
Maximum of the applicable Pay Band and Grade Pay or scale	77000	Rs. 79000
Date on which pay fixed at maximum of the applicable Pay Band and Grade Pay or scale	01.07.2014	01.07.2013
Revised Pay in the applicable Level in the new Pay Matrix	199600	205100
No. of years completed at maximum as on 01.01.2016	1 year and 6 months	2 years and 6 months
No. of Increment (s) to be granted on 01.01.2016	Nil	01
Revised Pay after grant of increment on 01.01.2016	199600	211300

After fixation of pay on 01.01.2016 as indicated above, the date of increment shall be regulated as per the provisions of Rule 8 of IPS(Pay) Rules, 2016. [Proviso under rule 8(1)(b)]

SCHEDULE I

[See sub-rule (3) of rule 5]

Principles of pay fixation in cases falling under sub-rule (3) of rule 5

In this Schedule, the term -

(I) “actual pay” means the pay to which a member of the State Police Service is entitled by virtue of his substantive position in the cadre of that Service or by virtue of his having continuously worked in a temporary or officiating capacity in a higher post for a period of three years or more after following the prescribed procedure, provided the State Government have not revised the scales of pay applicable to the State Police Service after the 1st day of January, 2016. If the pay scales have been revised subsequent to the 1st day of January, 2016, the dearness allowance, dearness pay, interim or additional relief sanctioned by the State Government after the 1st day of January, 2016 and merged in the revised pay scales, shall be excluded. Any existing relief allotted by the State Government shall be excluded for fixation of pay in Indian Police Service.

(II) “assumed pay” means the pay which a member of the State Police Service would have drawn in a scale of his Service in which he was confirmed or in which had continuously worked in a temporary or officiating capacity for a period of three years or more after following the prescribed procedure, provided the State Government have not revised the scales of pay applicable to the State Police Service after the 1st day of January, 2016. If the pay scales have been revised subsequent to the 1st day of January, 2016, the dearness allowance, dearness pay, interim or additional relief sanctioned by the State Government after the 1st day of January, 2016 and merged in the revised pay scales, shall be excluded.

(1) Notwithstanding anything contained in the Note-I to sub-rule (1), of rule 3, the initial pay of a promoted officer shall be fixed at the stage of the senior scale next above his actual pay:

Provided that if such stage of pay happens to be common to different components of the Senior Scale, pay shall be fixed in the lower or the lowest component, as the case may be, of the Senior Scale.

(2) In the case of a promoted officer appointed to the Indian Police Service on probation, on any enhancement of his actual pay or assumed pay either as a result of a pay revision or on becoming eligible for an increment or in the event of confirmation in the higher scale of the State Police Service during the period of probation, unless the probation is extended within the meaning of sub-rule (3) of rule 3 of the Indian Police Service (Probation) Rules 1954, he shall be entitled to have his pay recalculated in accordance with the principles laid down in this Schedule on the basis of his enhanced pay in the State Police Service as if he was promoted to the Indian Police Service with effect from the date of such enhancement.

(3) If a promoted officer appointed to the Indian Police Service on probation is confirmed with effect from a date prior to the date of his promotion to the Indian Police Service in the higher scale of the State Police Service during the period of probation, unless the probation is extended within the meaning of sub-rule (3) of rule 3 of the Indian Police Service (Probation) Rules 1954, and there is, thus an enhancement of his actual pay or assumed pay, his pay shall be recalculated in accordance with the principles laid down in this Schedule on the basis of his enhanced pay in the Indian Police Service with effect from the date of such enhancement.

(4) Where a promoted officer who on the date of his appointment to the Indian Police Service had held or is holding continuously a post other than a cadre post under the State Government or the Central Government or on foreign Service, as the case may be, and the post is –

(a) in a time scale identical to the time scale of a cadre post; or

(b) equal in status and responsibilities to a cadre post, and the State Government concerned furnishes a certificate to the Central Government within three months of his appointment to a post other than a cadre post or within three months of the date on which the next junior Select List Officer is appointed to a cadre post, whichever is later, that he would have so officiated in a cadre post under rule 9 of the Indian Police Service (Cadre) Rules, 1954, but for his appointment to a post other than a cadre post as relating to a post under sub-clause (a) for a period not exceeding one year and, with the approval of the Central Government, for a further period not exceeding two years; or as relating to a post in this sub-clause, for a period not exceeding three years, his initial pay in the Senior Time Scale fixed in accordance with Clause (1) shall not be at a stage lower than the pay he drew or draws in the said non-cadre post:

Provided that the number of officers in respect of whom the certificate shall be current at one time shall not exceed one-half of the maximum size of the Select List permissible under sub-regulation (1) of regulation 5 of the Indian Police Service (Appointment by Promotion) Regulations, 1955 and follow the order in which the names of such officers appear in the Select List:

Provided further that such certificate shall be given only if, for every senior officer in the Select List appointed to a non-cadre post in respect of which the certificate is given, there is one junior Select List Officer officiating in a senior post under rule 9 of the Indian Police Service (Cadre) Rules, 1954:

Provided also that the number of officers in respect of whom the certificate is given, shall not exceed the number of posts by which the number of cadre officers holding non-cadre posts under the control of the State Government falls short of the deputation reserve sanctioned under the Schedule to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.

(5) The pay of a promoted officer shall not, in any case, be fixed below the minimum of the Senior Time Scale.

(6) If cadre officiation of a promoted officer is followed by appointment in the Service, the pay fixed during his officiation shall be taken into account while fixing pay at the time of such appointment.

(7) Notwithstanding anything contained in these rules, the pay of a promoted officer shall not at any time exceed the basic pay which he would have drawn as a direct-recruit on that date if he had been appointed to the Indian Police Service on the date on which he was appointed to the State Police Service after attaining the age of twenty five years.

(8) The fixation of pay of the State Police Service officers on their appointment to Indian Police Service or appointed to officiate in cadre posts of Indian Police Service shall be in Proforma A.

SCHEDULE II

PART (A)

Posts carrying pay above the Senior Scale in the Indian Police Service under the State Governments (in existence as on 01.01.2016).

Andhra Pradesh

Director General of Police (Head of Police Force)	Level 17 in the Pay Matrix
Director General of Police	Level 16 in the Pay Matrix
Additional Director General of Police	Level 15 in the Pay Matrix
Inspector General of Police	Level 14 in the Pay Matrix
Deputy Inspector General of Police	Level 13 A in the Pay Matrix

Arunachal Pradesh-Goa-Mizoram-Union Territories

a)	Arunachal Pradesh	
	Director General of Police	Level 16 in the Pay Matrix
	Inspector General of Police	Level 14 in the Pay Matrix
	Inspector General of Police (Law & Order)	Level 14 in the Pay Matrix
	Deputy Inspector General of Police, East Range	Level 13A in the Pay Matrix
	Deputy Inspector General of Police, West Range	Level 13A in the Pay Matrix
	Deputy Inspector General of Police, HQ/Training	Level 13A in the Pay Matrix
	Deputy Inspector General of Police, Intelligence	Level 13A in the Pay Matrix
	Deputy Inspector General of Police, Central Range	Level 13A in the Pay Matrix
	Deputy Inspector General of Police, Crime	Level 13A in the Pay Matrix

b)	Goa	
	Director General of Police [In the rank of ADGP]	Level 15 in the Pay Matrix
	Inspector General of Police	Level 14 in the Pay Matrix
	Deputy Inspector General of Police, Range	Level 13A in the Pay Matrix
	Deputy Inspector General of Police, CID/Intelligence	Level 13A in the Pay Matrix

c)	Mizoram	
	Director General of Police	Level 16 in the Pay Matrix
	Additional Director General of Police	Level 15 in the Pay Matrix
	Inspector General of Police	Level 14 in the Pay Matrix
	Deputy Inspector General of Police, Northern Range	Level 13A in the Pay Matrix
	Deputy Inspector General of Police, CID	Level 13A in the Pay Matrix

	Deputy Inspector General of Police, HQ/Training	Level 13A in the Pay Matrix
	Deputy Inspector General of Police, Intelligence	Level 13A in the Pay Matrix
	Deputy Inspector General of Police, Southern Range	Level 13A in the Pay Matrix

d)	Andaman & Nicobar Islands	
	Addl. Director General of Police	Level 15 in the Pay Matrix
	Inspector General of Police	Level 14 in the Pay Matrix
	Deputy Inspector General of Police, Range/Armed Police	Level 13A in the Pay Matrix
	Deputy Inspector General of Police, Intelligence	Level 13A in the Pay Matrix

e)	Chandigarh	
	Inspector General of Police	Level 14 in the Pay Matrix
	Deputy Inspector General of Police	Level 13A in the Pay Matrix

f)	Daman & Diu and Dadra & Nagar Haveli	
	Deputy Inspector General of Police	Level 13A in the Pay Matrix
g)	Senior Duty Posts under Government of Delhi	
	Commissioner of Police	Level 17 in the Pay Matrix
	Director General Home Guards & Commandant General Civil Defence	Level 16 in the Pay Matrix
	Special Commissioner of Police [Administration]	Level 15 in the Pay Matrix
	Special Commissioner of Police [Intelligence]	Level 15 in the Pay Matrix
	Special Commissioner of Police [Security]	Level 15 in the Pay Matrix
	Special Commissioner of Police [Traffic]	Level 15 in the Pay Matrix
	Special Commissioner of Police [Vigilance]	Level 15 in the Pay Matrix
	Special Commissioner of Police [Armed Police]	Level 15 in the Pay Matrix
	Special Commissioner of Police [Operations (PCR & Wireless)]	Level 15 in the Pay Matrix
	Special Commissioner of Police [Crime]	Level 15 in the Pay Matrix
	Special Commissioner of Police [Law & Order]	Level 15 in the Pay Matrix
	Special Commissioner of Police [Training]	Level 15 in the Pay Matrix
	Joint Commissioner of Police [Vigilance]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Armed Police]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Operations]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [R.P. Bhawan]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Crime]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Training]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [New Delhi Range]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Southern Range]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Northern Range]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Security]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Traffic]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Special Branch]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Crime Against Women]	Level 14 in the Pay Matrix

	Joint Commissioner of Police [Provisioning & Lines Unit]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Special Cell]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Headquarters & GAD]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Welfare & P&I]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Recruitment]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [Security (PM)]	Level 14 in the Pay Matrix
	Joint Commissioner of Police [4 th Range]	Level 14 in the Pay Matrix
	Additional Commissioner of Police [Security]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [Traffic]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [Armed Police]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [PCR]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [HQs]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [Special Branch]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [PM Security]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [Crime]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [EOW]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [Principal, PTC]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [Traffic]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [Armed Police]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [Welfare/P&I]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [Land & Building]	Level 13A in the Pay Matrix
	Additional Commissioner of Police [Licensing]	Level 13A in the Pay Matrix

h)	Senior Duty Posts under Government of Lakshadweep	
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i)	Senior Duty Posts under Government of Puducherry	
	Inspector General of Police	Level 14 in the Pay Matrix
	Deputy Inspector General of Police, Range	Level 13A in the Pay Matrix

ASSAM – MEGHALAYA**Assam**

Director General of Police (Head of Police Force),	Level 17 in the Pay Matrix
Additional Director General of Police–Special Branch	Level 15 in the Pay Matrix
Additional Director General of Police – Border	Level 15 in the Pay Matrix
Additional Director General of Police–Training/Armed Police/Battalion	Level 15 in the Pay Matrix
Additional Director General of Police – Law & Order	Level 15 in the Pay Matrix
Additional Director General of Police – Vigilance & Anti Corruption	Level 15 in the Pay Matrix
Additional Director General of Police – CID	Level 15 in the Pay Matrix
Inspector General of Police – Administration	Level 14 in the Pay Matrix
Inspector General of Police – Special Branch	Level 14 in the Pay Matrix
Inspector General of Police – Training/Armed Police	Level 14 in the Pay Matrix
Inspector General of Police – Criminal Investigation Department	Level 14 in the Pay Matrix
Inspector General of Police – Border	Level 14 in the Pay Matrix
Inspector General of Police – Law & Order	Level 14 in the Pay Matrix

Inspector General of Police –Bureau of Investigation/ Economic Offences	Level 14 in the Pay Matrix
Inspector General of Police–Security	Level 14 in the Pay Matrix
Inspector General of Police–Modernization, Planning & Coordination	Level 14 in the Pay Matrix
Inspector General of Police–Home Guards & Civil Defence	Level 14 in the Pay Matrix
Inspector General of Police–Logistic	Level 14 in the Pay Matrix
Inspector General of Police–BTAD	Level 14 in the Pay Matrix
Inspector General of Police–State Fire Service	Level 14 in the Pay Matrix
Inspector General of Police–STF	Level 14 in the Pay Matrix
Deputy Inspector General of Police– Administration	Level 13A in the Pay Matrix
Deputy Inspector General of Police– Bureau of Investigation/Economic Offences	Level 13A in the Pay Matrix
Deputy Inspector General of Police– Eastern Range-Jorhat	Level 13A in the Pay Matrix
Deputy Inspector General of Police– Southern Range-Silchar	Level 13A in the Pay Matrix
Deputy Inspector General of Police– Western Range-Bongaigaon	Level 13A in the Pay Matrix
Deputy Inspector General of Police– Central Western Range-Guwahati	Level 13A in the Pay Matrix
Deputy Inspector General of Police –Northern Range-Tezpur	Level 13A in the Pay Matrix
Deputy Inspector General of Police–Central Range-Diphu	Level 13A in the Pay Matrix
Deputy Inspector General of Police–Crime Investigation Department	Level 13A in the Pay Matrix
Deputy Inspector General of Police–Border	Level 13A in the Pay Matrix
Deputy Inspector General of Police–Training	Level 13A in the Pay Matrix
Deputy Inspector General of Police–Armed Police	Level 13A in the Pay Matrix
Deputy Inspector General of Police–Modernisation, Planning & Coordination	Level 13A in the Pay Matrix
Deputy Inspector General of Police–Security	Level 13A in the Pay Matrix
Deputy Inspector General of Police–SB	Level 13A in the Pay Matrix

Meghalaya	
Director General of Police (Head of Police Force),	Level 17 in the Pay Matrix
Additional Director General of Police–Law & Order	Level 15 in the Pay Matrix
Additional Director General of Police–HQ/Admn.	Level 15 in the Pay Matrix
Inspector General of Police – Law & Order	Level 14 in the Pay Matrix
Inspector General of Police –Crime Investigation Department, Anti-Corruption Bureau and Vigilance	Level 14 in the Pay Matrix
Inspector General of Police – Armed Police & Training	Level 14 in the Pay Matrix
Inspector General of Police –Headquarters & Administration	Level 14 in the Pay Matrix
Inspector General of Police – SB/Border	Level 14 in the Pay Matrix
Inspector General of Police – Commdt. General-Home Guards	Level 14 in the Pay Matrix
Deputy Inspector General of Police–Security	Level 13A in the Pay Matrix
Deputy Inspector General of Police– Eastern Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police– Western Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Crime Investigation Department, Anti Corruption Bureau and Vigilance.	Level 13A in the Pay Matrix
Deputy Inspector General of Police– Special Branch	Level 13A in the Pay Matrix
Deputy Inspector General of Police– Admn.	Level 13A in the Pay Matrix

Bihar

Director General of Police, Bihar(Head of Police Force),	Level 17 in the Pay Matrix
Director General-Cum-Commandant General, Home Guards & Fire Services	Level 16 in the Pay Matrix
Director General of Police- Training	Level 16 in the Pay Matrix
Addl. Director General of Police – Head Quarters	Level 15 in the Pay Matrix
Addl. Director General of Police, Economic Offence Wing & CID	Level 15 in the Pay Matrix
Addl. Director General of Police, Special Branch & Intelligence	Level 15 in the Pay Matrix
Addl. Director General of Police – BMP	Level 15 in the Pay Matrix
Addl. Director General of Police K.S.R.P	Level 15 in the Pay Matrix
Addl. Director General of Police -Intelligence	Level 15 in the Pay Matrix
Addl. Director General of Police – Vigilance	Level 15 in the Pay Matrix
Addl. Director General of Police, Railways	Level 15 in the Pay Matrix
Addl. Director General of Police, SCRB, Technical Services & Modernization.	Level 15 in the Pay Matrix
Inspector General of Police-Zonal, Patna	Level 14 in the Pay Matrix
Inspector General of Police-Zonal, Muzaffarpur	Level 14 in the Pay Matrix
Inspector General of Police-Zonal, Darbhanga	Level 14 in the Pay Matrix
Inspector General of Police-Zonal, Bhagalpur	Level 14 in the Pay Matrix
Inspector General of Police – Head Quarters, Legal Matters & Administration	Level 14 in the Pay Matrix
Inspector General of Police –Operation	Level 14 in the Pay Matrix
Inspector General of Police – Special Branch (Intelligence)	Level 14 in the Pay Matrix
Inspector General of Police –Technical Services & Communication	Level 14 in the Pay Matrix
Inspector General of Police – CID	Level 14 in the Pay Matrix
Inspector General of Police – SCRB	Level 14 in the Pay Matrix
Inspector General of Police –Weaker Section, CID	Level 14 in the Pay Matrix
Inspector General of Police – Provisioning	Level 14 in the Pay Matrix
Inspector General of Police – cum-Addl. Commandant General, Home Guards & Fire Services	Level 14 in the Pay Matrix
Inspector General of Police – Modernization	Level 14 in the Pay Matrix
Inspector General of Police – Cum-Addl. Civil Defence Commissioner	Level 14 in the Pay Matrix
Inspector General of Police, Training	Level 14 in the Pay Matrix
Inspector General of Police - Railway Police	Level 14 in the Pay Matrix
Inspector General of Police - Budget, Appeals & Welfare	Level 14 in the Pay Matrix
Inspector General of Police, Economic Offences - CID	Level 14 in the Pay Matrix
Inspector General of Police - Special Vigilance Unit	Level 14 in the Pay Matrix
Inspector General of Police – Vigilance	Level 14 in the Pay Matrix
Inspector General of Police - State Human Rights Commission.	Level 14 in the Pay Matrix
Deputy Inspector General of Police, Patna Range, Patna	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Shahabad Range, Rohtas	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Magadh Range, Gaya	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Trihut Range, Muzaffarpur	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Saran Range, Chapra	Level 13A in the Pay Matrix

Deputy Inspector General of Police, Darbhanga Range, Darbhanga	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Purnea Range, Purnea	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Koshi Range, Saharsa	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Eastern Range, Bhagalpur	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Munger Range, Munger	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Champaran Range, Bettia	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Railway Police Range, Patna	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Administration	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Personnel	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Human Right and Legal Matter	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Technical Services & Communication	Level 13A in the Pay Matrix
Deputy Inspector General of Police –cum- Deputy Commandant General, Home Guards & Fire Services	Level 13A in the Pay Matrix
Deputy Inspector General of Police – CID	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Special Branch	Level 13A in the Pay Matrix
Deputy Inspector General of Police – BMP, Central Zone, Patna	Level 13A in the Pay Matrix
Deputy Inspector General of Police – BMP, North Zone, Muzaffarpur	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Provisioning	Level 13A in the Pay Matrix
Deputy Inspector General of Police, (Anti Dacoity), CID	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Security, Special Branch	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Economic Offences, CID	Level 13A in the Pay Matrix

Chhattisgarh

Director General of Police, Chhattisgarh(Head of Police Force)	Level 17 in the Pay Matrix
Addl. Director General of Police- Intelligence	Level 15 in the Pay Matrix
Addl. Director General of Police- Administration	Level 15 in the Pay Matrix
Addl. Director General of Police- Finance, Planning & Provision	Level 15 in the Pay Matrix
Addl. Director General of Police- CAF/Naxal Ops.	Level 15 in the Pay Matrix
Additional Director General of Police- Jail & Home Guard	Level 15 in the Pay Matrix
Inspector General of Police- Raipur Range	Level 14 in the Pay Matrix
Inspector General of Police- Bilaspur Range	Level 14 in the Pay Matrix
Inspector General of Police- Bastar Range	Level 14 in the Pay Matrix
Inspector General of Police- Intelligence/Law & Order	Level 14 in the Pay Matrix
Inspector General of Police- Training & Director State Police Academy	Level 14 in the Pay Matrix
Inspector General of Police- Sarguja Range	Level 14 in the Pay Matrix
Inspector General of Police- CAF	Level 14 in the Pay Matrix
Inspector General of Police- Economic Offences Wing & ACB	Level 14 in the Pay Matrix
Inspector General of Police- Home Guards	Level 14 in the Pay Matrix
Inspector General of Police- Finance, Planning & Provision	Level 14 in the Pay Matrix
Inspector General of Police- Administration	Level 14 in the Pay Matrix
Deputy Inspector General of Police- Intelligence	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Administration	Level 13A in the Pay Matrix
Deputy Inspector General of Police- CAF HQ & Central Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- F/P	Level 13A in the Pay Matrix

Deputy Inspector General of Police- CID	Level 13A in the Pay Matrix
Deputy Inspector General of Police- AJK	Level 13A in the Pay Matrix
Deputy Inspector General of Police- SIB	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Special Task Force	Level 13A in the Pay Matrix
Deputy Inspector General of Police- CAF, Bilaspur	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Dantewada Range	Level 13A in the Pay Matrix

Gujarat

Director General of Police, Gujarat(Head of Police Force),	Level 17 in the Pay Matrix
Director General, Civil Defence & Home Guards	Level 16 in the Pay Matrix
Commissioner of Police- Ahmedabad City	Level 15 in the Pay Matrix
Addl. Director General of Police- CID (Crime & Railways)	Level 15 in the Pay Matrix
Addl. Director General of Police- Intelligence	Level 15 in the Pay Matrix
Addl. Director General of Police- Law & Order	Level 15 in the Pay Matrix
Addl. Director General of Police- Armed Police (Armed unit)	Level 15 in the Pay Matrix
Addl. Director General of Police- Administration	Level 15 in the Pay Matrix
Commissioner of Police- Surat City	Level 15 in the Pay Matrix
Commissioner of Police- Vadodara City	Level 15 in the Pay Matrix
Addl. Director General of Police & Director- State Police Academy, Karai, Gandhinagar	Level 15 in the Pay Matrix
Commissioner of Police- Rajkot City	Level 14 in the Pay Matrix
Joint Commissioner of Police-Crime, Ahmedabad City	Level 14 in the Pay Matrix
Inspector General of Police- Ahmedabad Range	Level 14 in the Pay Matrix
Inspector General of Police- Vadodra Range	Level 14 in the Pay Matrix
Inspector General of Police- Rajkot Range	Level 14 in the Pay Matrix
Inspector General of Police- Gandhinagar Range	Level 14 in the Pay Matrix
Inspector General of Police- Junagarh Range	Level 14 in the Pay Matrix
Inspector General of Police- Surat Range	Level 14 in the Pay Matrix
Inspector General of Police- Border Range, Bhuj	Level 14 in the Pay Matrix
Inspector General of Police- CID (IB)	Level 14 in the Pay Matrix
Inspector General of Police- CID (Crime)	Level 14 in the Pay Matrix
Inspector General of Police- Operation	Level 14 in the Pay Matrix
Additional Director – Anti Corruption Bureau	Level 14 in the Pay Matrix
Joint Director - Police Academy, Karai, Gandhinagar	Level 14 in the Pay Matrix
Joint Commissioner of Police - Sector- I, Ahmedabad City	Level 14 in the Pay Matrix
Joint Commissioner of Police - Sector-II, Ahmedabad City	Level 14 in the Pay Matrix
Joint Commissioner of Police - Headquarters, Ahmedabad City	Level 14 in the Pay Matrix
Joint Commissioner of Police - Traffic, Ahmedabad	Level 14 in the Pay Matrix
Joint Commissioner of Police - Sector-I, Surat City	Level 14 in the Pay Matrix
Joint Commissioner of Police - Sector-II, Surat City	Level 14 in the Pay Matrix
Inspector General of Police- Railways	Level 14 in the Pay Matrix
Deputy Inspector General of Police- Law & Order	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Armed Police	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Enquiries	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Planning & Modernization	Level 13A in the Pay Matrix

Deputy Inspector General of Police- CID (Crime)	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Coastal Security	Level 13A in the Pay Matrix
Additional Commissioner of Police- Administration, Traffic & Crime, Rajkot City	Level 13A in the Pay Matrix
Additional Commissioner of Police- Crime & traffic , Vadodara City	Level 13A in the Pay Matrix
Additional Commissioner of Police- Administration, Ahmedabad City.	Level 13A in the Pay Matrix
Additional Commissioner of Police- Special Branch, Ahmedabad City	Level 13A in the Pay Matrix
Joint Director- Anti Corruption Bureau	Level 13A in the Pay Matrix
Principal, Police Training School- Vadodara	Level 13A in the Pay Matrix
Principal, Police Training College- Junagarh	Level 13A in the Pay Matrix
Principal, SRP Training Centre- Junagarh	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Women Cell, Gandhinagar	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Intelligence, Gandhinagar	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Armed Units, Rajkot	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Armed Units, Vadodra	Level 13A in the Pay Matrix
Additional Commissioner of Police- Administration, Traffic & Crime, Surat City	Level 13A in the Pay Matrix
Deputy Inspector General of Police- CID (Crime-IV), Gandhinagar	Level 13A in the Pay Matrix

Haryana

Director General of Police, Haryana (Head of Police Force),	Level 17 in the Pay Matrix
Director General of Police –Prisons	Level 16 in the Pay Matrix
Additional Director General of Police-Vigilance	Level 15 in the Pay Matrix
CG, HG & Dir. CD	Level 15 in the Pay Matrix
Additional Director General of Police- Law & Order	Level 15 in the Pay Matrix
Additional Director General of Police-Administration	Level 15 in the Pay Matrix
Additional Director General of Police-CID	Level 15 in the Pay Matrix
Additional Director General of Police-Crime	Level 15 in the Pay Matrix
Inspector General of Police-Administration	Level 14 in the Pay Matrix
Inspector General of Police-SCRB	Level 14 in the Pay Matrix
Inspector General of Police-Haryana Police Academy	Level 14 in the Pay Matrix
Inspector General of Police-South Range, Rewari	Level 14 in the Pay Matrix
Inspector General of Police-Ambala Range	Level 14 in the Pay Matrix
Inspector General of Police-Hisar Range	Level 14 in the Pay Matrix
Inspector General of Police-Rohtak Range	Level 14 in the Pay Matrix
Commissioner of Police – Gurgaon	Level 14 in the Pay Matrix
Commissioner of Police – Faridabad	Level 14 in the Pay Matrix
Inspector General of Police-Railways & Commando	Level 14 in the Pay Matrix
Inspector General of Police-Modernization	Level 14 in the Pay Matrix
Inspector General of Police-Telecommunication	Level 14 in the Pay Matrix
Inspector General of Police-Security	Level 14 in the Pay Matrix
Inspector General of Police-Haryana Armed Police	Level 14 in the Pay Matrix
Deputy Inspector General of Police – Admn.	Level 13A in the Pay Matrix
Deputy Inspector General of Police - Information Technology	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Home Guard	Level 13A in the Pay Matrix

Deputy Inspector General of Police – State Vigilance Bureau	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Security	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Crime	Level 13A in the Pay Matrix
Deputy Inspector General of Police - PTC	Level 13A in the Pay Matrix
Deputy Inspector General of Police - Welfare & Training	Level 13A in the Pay Matrix
Joint Commissioner of Police – Gurgaon	Level 13A in the Pay Matrix
Joint Commissioner of Police – Faridabad	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Special Branch	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Law & Order	Level 13A in the Pay Matrix
Deputy Inspector General of Police- IRB	Level 13A in the Pay Matrix

Himachal Pradesh

Director General of Police, Himachal Pradesh (Head of Police Force),	Level 17 in the Pay Matrix
Addl. Director General of Police – Vig. & Enf.	Level 15 in the Pay Matrix
Addl. Director General of Police - CID	Level 15 in the Pay Matrix
Addl. Director General of Police, Law & Order	Level 15 in the Pay Matrix
Addl. Director General of Police, Training & Armed Police	Level 15 in the Pay Matrix
Inspector General of Police - CID	Level 14 in the Pay Matrix
Inspector General of Police- SV & ACB	Level 14 in the Pay Matrix
Inspector General of Police - Law & Order	Level 14 in the Pay Matrix
Inspector General of Police –Intelligence	Level 14 in the Pay Matrix
Inspector General of Police –Armed Police	Level 14 in the Pay Matrix
Inspector General of Police –Police Academy, Training and Research	Level 14 in the Pay Matrix
Inspector General of Police –Welfare & Admn.	Level 14 in the Pay Matrix
Inspector General of Police –Ranges	Level 14 in the Pay Matrix
Inspector General of Police –C & TS, Logistics	Level 14 in the Pay Matrix
Principal – PTC (Daroh)	Level 13A in the Pay Matrix
Deputy Inspector General of Police – SV & ACB	Level 13A in the Pay Matrix
Deputy Inspector General of Police – CID	Level 13A in the Pay Matrix
Deputy Inspector General of Police – TT & R	Level 13A in the Pay Matrix
Deputy Inspector General of Police – CID(Security)	Level 13A in the Pay Matrix
Deputy Inspector General of Police –NCB (CID)	Level 13A in the Pay Matrix
Deputy Inspector General of Police –Cyber Crime (CID)	Level 13A in the Pay Matrix

Jammu & Kashmir

Director General of Police & Inspector General of Police (Head of Police Force),	Level 17 in the Pay Matrix
Director General of Police-Prisons	Level 16 in the Pay Matrix
Additional Director General of Police-Headquarters	Level 15 in the Pay Matrix
Additional Director General of Police-Crime Investigation Department	Level 15 in the Pay Matrix
Additional Director General of Police-Armed Police	Level 15 in the Pay Matrix
Additional Director General of Police-Home Guards & Security	Level 15 in the Pay Matrix
Inspector General of Police-Headquarters	Level 14 in the Pay Matrix
Inspector General of Police-Traffic	Level 14 in the Pay Matrix

Inspector General of Police-Crime Investigation Department	Level 14 in the Pay Matrix
Inspector General of Police-Armed Police	Level 14 in the Pay Matrix
Inspector General of Police-Security	Level 14 in the Pay Matrix
Inspector General of Police-Crime & Railways	Level 14 in the Pay Matrix
Inspector General of Police/Director-S.K. Police Academy	Level 14 in the Pay Matrix
Inspector General of Police- Technical Services	Level 14 in the Pay Matrix
Inspector General of Police- Personnel & Training	Level 14 in the Pay Matrix
Inspector General of Police-Kashmir Zone	Level 14 in the Pay Matrix
Inspector General of Police-Jammu Zone	Level 14 in the Pay Matrix
Inspector General of Police – IRP Battalions	Level 14 in the Pay Matrix
Deputy Inspector General of Police-Crime Investigation Department	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Personnel, PHQ	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Administration, PHQ	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Home Guards & Civil Defence	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Armed Police	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Crime & Railways	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Security	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Traffic	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Rajouri-Poonch	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Baramulla-Kupwara	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Kashmir	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Jammu	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Udhampur	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Doda	Level 13A in the Pay Matrix
Deputy Inspector General of Police- SKR Anantnag	Level 13A in the Pay Matrix

Jharkhand

Director General of Police, Jharkhand(Head of Police Force),	Level 17 in the Pay Matrix
Director General of Police, Home Guard & Fire services	Level 16 in the Pay Matrix
Addl. Director General of Police, Headquarters	Level 15 in the Pay Matrix
Addl. Director General of Police, Training & Modernization	Level 15 in the Pay Matrix
Addl. Director General of Police, CID	Level 15 in the Pay Matrix
Addl. Director General of Police, Special Branch	Level 15 in the Pay Matrix
Addl. Director General of Police- Law & Order	Level 15 in the Pay Matrix
Addl. Director General of Police- JAP	Level 15 in the Pay Matrix
Inspector General of Police, Operations-cum-STF &ATS	Level 14 in the Pay Matrix
Inspector General of Police, Training	Level 14 in the Pay Matrix
Inspector General of Police, SAF (JAP)	Level 14 in the Pay Matrix
Inspector General of Police, Organized Crime	Level 14 in the Pay Matrix
Inspector General of Police, CID	Level 14 in the Pay Matrix
Inspector General of Police, Special Branch	Level 14 in the Pay Matrix
Inspector General of Police, Railway Police	Level 14 in the Pay Matrix
Inspector General of Police, Ranchi Zone	Level 14 in the Pay Matrix
Inspector General of Police, Dumka Zone	Level 14 in the Pay Matrix

Inspector General of Police, Bokaro Zone	Level 14 in the Pay Matrix
Inspector General of Police- Human Rights	Level 14 in the Pay Matrix
Inspector General of Police, Police Modernization & Provisioning	Level 14 in the Pay Matrix
Inspector General of Police-Vigilance	Level 14 in the Pay Matrix
Inspector General of Police-Palamu	Level 14 in the Pay Matrix
Deputy Inspector General of Police, Ranchi Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Hazaribagh Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Palamu Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Dumka Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, KoyalaKshetraBokaro Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Headquarter & Personnel	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Budget	Level 13A in the Pay Matrix
Deputy Inspector General of Police, CID	Level 13A in the Pay Matrix
Deputy Inspector General of Police, PTC	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Special Branch	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Kolhan Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, HG & FS	Level 13A in the Pay Matrix
Deputy Inspector General of Police, STF	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Communication & Technical Services	Level 13A in the Pay Matrix

Karnataka

Director General of Police, Karnataka(Head of Police Force),	Level 17 in the Pay Matrix
Commandant Gen. Home Guards & Ex-Officio Director, Civil Defence & Director Fire Force	Level 16 in the Pay Matrix
Director General of Police, CID, Special Units & Economic Offences, Bengaluru	Level 16 in the Pay Matrix
Addl. Director General of Police-Administration	Level 15 in the Pay Matrix
Addl. Director General of Police – L & O	Level 15 in the Pay Matrix
Commissioner of Police – Bengaluru City	Level 15 in the Pay Matrix
Addl. Director General of Police – Lokayukta	Level 15 in the Pay Matrix
Addl. Director General of Police – K.S.R.P.	Level 15 in the Pay Matrix
Addl. Director General of Police – Intelligence	Level 15 in the Pay Matrix
Addl. Director General of Police –Crimes & Technical Services	Level 15 in the Pay Matrix
Addl. Director General of Police –Communication, Logistic & Modernization, Bengaluru	Level 15 in the Pay Matrix
Addl. Director General of Police –Internal Security, Divn. Bengaluru	Level 15 in the Pay Matrix
Addl. Director General of Police – Recruitment	Level 15 in the Pay Matrix
Inspector General of Police – CID	Level 14 in the Pay Matrix
Inspector General of Police – PCW	Level 14 in the Pay Matrix
Inspector General of Police – KSRP	Level 14 in the Pay Matrix
Addl. Comm. Of Police, Traffic & Security, Bengaluru City	Level 14 in the Pay Matrix
Inspector General of Police – Southern Range, Mysore	Level 14 in the Pay Matrix
Inspector General of Police – Northern Range, Belgaun	Level 14 in the Pay Matrix

Inspector General of Police – Eastern Range, Davangere	Level 14 in the Pay Matrix
Inspector General of Police – Western Range, Mangalore	Level 14 in the Pay Matrix
Inspector General of Police – Central Range, Bengaluru	Level 14 in the Pay Matrix
Inspector General of Police – North Eastern Range, Kalaburgi	Level 14 in the Pay Matrix
Inspector General of Police – Directorate of Civil Rights Enforcement	Level 14 in the Pay Matrix
Inspector General of Police – Grievances & Human Rights	Level 14 in the Pay Matrix
Inspector General of Police & Comm. Of Police, Mysore City	Level 14 in the Pay Matrix
Inspector General of Police & Comm. Of Police, Hubli-Dharwad City	Level 14 in the Pay Matrix
Inspector General of Police – Planning & Modernization	Level 14 in the Pay Matrix
Inspector General of Police – CID & Economic Offences	Level 14 in the Pay Matrix
Addl. Comm. Of Police, L & O, Bengaluru City	Level 14 in the Pay Matrix
Inspector General of Police – Training, Bengaluru	Level 14 in the Pay Matrix
Inspector General of Police & Addl. Commandant Gen. Home Guards & Ex-Officio Addl. Director, Civil Defence, Bengaluru	Level 14 in the Pay Matrix
Inspector General of Police –Administration (Chief Office), Bengaluru	Level 14 in the Pay Matrix
Inspector General of Police –Headquarters-I, Bengaluru	Level 14 in the Pay Matrix
Inspector General of Police –Internal Security Division Operations	Level 14 in the Pay Matrix
Inspector General of Police & Additional Commissioner of Police–Administration, Bengaluru City	Level 14 in the Pay Matrix
Inspector General of Police, Internal Security Division (Investigation & Counter Intelligence)	Level 14 in the Pay Matrix
Inspector General of Police and Commissioner of Police, Mangaluru City	Level 14 in the Pay Matrix
Inspector General of Police and Additional Commissioner of Police Crime, Bengaluru City	Level 14 in the Pay Matrix
Inspector General of Police and Director, Karnataka Police Academy	Level 14 in the Pay Matrix
Secretary to Government-PCAS, Bengaluru	Level 14 in the Pay Matrix
Deputy Inspector General of Police –Head Quarters	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Railways	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Forest Cell	Level 13A in the Pay Matrix
Deputy Inspector General of Police – KSRP	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Lokayukta	Level 13A in the Pay Matrix
DIG & Joint Commissioner of Police – CAR units, Bengaluru City	Level 13A in the Pay Matrix
DIG & Comm. For Traffic & Road Safety	Level 13A in the Pay Matrix
Deputy Inspector General of Police and Joint Commissioner of Police-Crime Bengaluru City	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Police Fire Services	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Intelligence	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Directorate of Civil Rights Enforcement	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Economic Offences Wing	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Security	Level 13A in the Pay Matrix
Deputy Inspector General of Police – CID	Level 13A in the Pay Matrix
Deputy Inspector General of Police & Commander Anti Naxal Force	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Internal Security	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Prison	Level 13A in the Pay Matrix

Deputy Inspector General of Police- Recruitment	Level 13A in the Pay Matrix
Deputy Inspector General of Police and Commissioner of Police, Belagavi	Level 13A in the Pay Matrix

Kerala

Director General of Police, Kerala (Head of Police Force),	Level 17 in the Pay Matrix
Director , Vigilance & Anti Corruption Bureau	Level 16 in the Pay Matrix
Additional Director General of Police-Intelligence	Level 15 in the Pay Matrix
Additional Director General of Police – Crimes	Level 15 in the Pay Matrix
Additional Director General of Police- Training	Level 15 in the Pay Matrix
Additional Director General of Police – Headquarters	Level 15 in the Pay Matrix
Additional Director General of Police-Vigilance	Level 15 in the Pay Matrix
Additional Director General of Police-Prisons	Level 15 in the Pay Matrix
Additional Director General of Police-Fire Force	Level 15 in the Pay Matrix
Additional Director General of Police-Transport Commissioner	Level 15 in the Pay Matrix
Inspector General of Police –Intelligence	Level 14 in the Pay Matrix
Inspector General of Police – Homicide and Hurt Wing	Level 14 in the Pay Matrix
Inspector General of Police –Training	Level 14 in the Pay Matrix
Inspector General of Police –Headquarters	Level 14 in the Pay Matrix
Inspector General of Police –Vigilance	Level 14 in the Pay Matrix
Inspector General of Police – North Zone	Level 14 in the Pay Matrix
Inspector General of Police-South Zone	Level 14 in the Pay Matrix
Inspector General of Police-State Crime Records Bureau	Level 14 in the Pay Matrix
Inspector General of Police-Armed Police Battalions	Level 14 in the Pay Matrix
Inspector General of Police-Human Right Commission	Level 14 in the Pay Matrix
Inspector General of Police-PCR	Level 14 in the Pay Matrix
Inspector General of Police-Internal Security	Level 14 in the Pay Matrix
Inspector General of Police-Security	Level 14 in the Pay Matrix
Inspector General of Police-Traffic and Road Safety Management	Level 14 in the Pay Matrix
Inspector General of Police-Organised Crime Wing	Level 14 in the Pay Matrix
Inspector General of Police-Economic Offence Wing	Level 14 in the Pay Matrix
Inspector General of Police-Coastal Police	Level 14 in the Pay Matrix
Inspector General of Police-Home Guards, Community Policing and Gender Justice	Level 14 in the Pay Matrix
Deputy Inspector General of Police-Thiruvananthapuram Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Ernakulam Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Thrissur Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Kannur Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Intelligence	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Armed Police Battalions	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Administration	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Training	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Headquarters	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Vigilance	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Digital Forensic and ICT Enabled Services.	Level 13A in the Pay Matrix

Commissioner of Police— Thiruvananthapuram City	Level 13A in the Pay Matrix
Commissioner of Police— Kochi City	Level 13A in the Pay Matrix
Commissioner of Police— Kozhikode City	Level 13A in the Pay Matrix

Madhya Pradesh

Director General of Police - Madhya Pradesh (Head of Police Force),	Level 17 in the Pay Matrix
Director General of Police - Home Guards	Level 16 in the Pay Matrix
Director General of Police – Jail, MP, Bhopal	Level 16 in the Pay Matrix
Director General of Police-Housing/Chairman, MP Police Housing Corporation	Level 16 in the Pay Matrix
Special Director General of Police – Training, PHQ, Bhopal	Level 16 in the Pay Matrix
Additional Director General of Police – Administration	Level 15 in the Pay Matrix
Additional Director General of Police – Intelligence	Level 15 in the Pay Matrix
Additional Director General of Police – CID	Level 15 in the Pay Matrix
Additional Director General of Police – SAF	Level 15 in the Pay Matrix
Additional Director General of Police – Provisioning	Level 15 in the Pay Matrix
Additional Director General of Police – AJK	Level 15 in the Pay Matrix
Additional Director General of Police – Planning	Level 15 in the Pay Matrix
Additional Director General of Police – Technical Services & Fire Services	Level 15 in the Pay Matrix
Additional Director General of Police – Selection & Recruitment	Level 15 in the Pay Matrix
Additional Director General of Police – Crime against Women	Level 15 in the Pay Matrix
Additional Director General of Police – Economic Offence Wing	Level 15 in the Pay Matrix
Additional Director General of Police – Telecommunication, Bhopal	Level 15 in the Pay Matrix
Additional Director General of Police – SCRB , Bhopal	Level 15 in the Pay Matrix
Additional Director General of Police – Railways	Level 15 in the Pay Matrix
Additional Director General of Police – Spl. Police Estt., Lokayukt Organization	Level 15 in the Pay Matrix
Additional Director General of Police – Complaints and Human Rights, PHQ, Bhopal	Level 15 in the Pay Matrix
Inspector General of Police – Zones	Level 14 in the Pay Matrix
Inspector General of Police – Railways	Level 14 in the Pay Matrix
Inspector General of Police – SAF (Operation & Training)	Level 14 in the Pay Matrix
Inspector General of Police – Security/Law & Order	Level 14 in the Pay Matrix
Inspector General of Police – JNPA, Sagar	Level 14 in the Pay Matrix
Inspector General of Police – Rustamji Armed Police Training College, Indore	Level 14 in the Pay Matrix
Inspector General of Police – State Crime Records Bureau	Level 14 in the Pay Matrix
Inspector General of Police – State Industrial Security Force	Level 14 in the Pay Matrix
Inspector General of Police – Narcotics	Level 14 in the Pay Matrix
Inspector General of Police – Home Guard	Level 14 in the Pay Matrix
Inspector General of Police – (CID) - Bhopal	Level 14 in the Pay Matrix
Inspector General of Police – Intelligence	Level 14 in the Pay Matrix
Inspector General of Police – Administration	Level 14 in the Pay Matrix
Inspector General of Police – CID (Vigilance Investigation)	Level 14 in the Pay Matrix

Inspector General of Police – Planning	Level 14 in the Pay Matrix
Inspector General of Police – AnusuchitJaatiKalyan	Level 14 in the Pay Matrix
Inspector General of Police – Police Training & Research Institute & Traffic	Level 14 in the Pay Matrix
Inspector General of Police – Special Armed Force Bhopal Range	Level 14 in the Pay Matrix
Inspector General of Police – Special Armed Force Jabalpur Range	Level 14 in the Pay Matrix
Inspector General of Police – Special Armed Force Gwalior Range	Level 14 in the Pay Matrix
Inspector General of Police – Special Armed Force Indore Range	Level 14 in the Pay Matrix
Inspector General of Police – Spl. Police Estt, Lokayukt Organization	Level 14 in the Pay Matrix
Inspector General of Police – Anti-Naxal Operations	Level 14 in the Pay Matrix
Inspector General of Police – Anti Terrorist Cell	Level 14 in the Pay Matrix
Inspector General of Police – Economic Offences Wing	Level 14 in the Pay Matrix
Inspector General of Police – Training	Level 14 in the Pay Matrix
Deputy Inspector General of Police – Administration	Level 13A in the Pay Matrix
Deputy Inspector General of Police – CID (Investigation)	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Urban Range, Bhopal	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Counter Intelligence	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Bhopal, Rural	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range, Hoshangabad	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range, Ujjain	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range Ratlam	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Indore Rural	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range Khargone	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range Gwalior	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range Chambal	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range Sagar	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Economic Offence Wing	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Urban Range, Indore	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range Chhatarpur	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range Jabalpur	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range Chhindwara	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range Rewa	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range Balaghat	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range Shahdol	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Lokayukta, Bhopal	Level 13A in the Pay Matrix

Maharashtra

Director General of Police – Maharashtra(Head of Police Force),	Level 17 in the Pay Matrix
Director General of Police – Anti Corruption Bureau	Level 16 in the Pay Matrix
Managing Director- Maharashtra State Police Housing and Welfare Corporation, Mumbai	Level 16 in the Pay Matrix
Addl. Director General of Police – Law & Order, Maharashtra State, Mumbai	Level 15 in the Pay Matrix
Commissioner of Police– Nagpur City	Level 15 in the Pay Matrix
Commissioner of Police, Mumbai	Level 15 in the Pay Matrix

Addl. Director General of Police – State Crime Investigation Department, Maharashtra State, Pune	Level 15 in the Pay Matrix
Addl. Director General of Police – State Intelligence Department, Maharashtra State, Mumbai	Level 15 in the Pay Matrix
Commissioner of Police, Thane City	Level 15 in the Pay Matrix
Commissioner of Police, Pune City	Level 15 in the Pay Matrix
Addl. Director General of Police – Training, Maharashtra State, Mumbai	Level 15 in the Pay Matrix
Addl. Director General of Police –Estt., M.S., Mumbai.	Level 15 in the Pay Matrix
Addl. Director General of Police –State Reserve Police Force, M.S., Mumbai.	Level 15 in the Pay Matrix
Addl. Director General of Police –Admin., M.S., Mumbai.	Level 15 in the Pay Matrix
Addl. Director General of Police –Anti Corruption Bureau, M.S., Mumbai.	Level 15 in the Pay Matrix
Addl. Director General of Police –Planning &Coordination, M.S., Mumbai.	Level 15 in the Pay Matrix
Addl. Director General of Police –Traffic, M.S., Mumbai.	Level 15 in the Pay Matrix
Special Inspector General of Police – Thane Region	Level 14 in the Pay Matrix
Special Inspector General of Police – Kohlapur Region	Level 14 in the Pay Matrix
Special Inspector General of Police – Nasik Region	Level 14 in the Pay Matrix
Special Inspector General of Police – Nagpur Region	Level 14 in the Pay Matrix
Special Inspector General of Police – Amravati Region	Level 14 in the Pay Matrix
Special Inspector General of Police – Aurangabad Region	Level 14 in the Pay Matrix
Special Inspector General of Police – Nanded Region	Level 14 in the Pay Matrix
Spl. Inspector General of Police, Crime Investigation Department, M.S., Pune	Level 14 in the Pay Matrix
Spl. Inspector General of Police – State Reserve Police Force, Pune	Level 14 in the Pay Matrix
Spl. Inspector General of Police – Protection of Civil Rights of women, Maharashtra State, Mumbai	Level 14 in the Pay Matrix
Spl. Inspector General of Police – Estt., Mumbai	Level 14 in the Pay Matrix
Spl. Inspector General of Police – Anti Corruption Bureau, M.S., Pune	Level 14 in the Pay Matrix
Spl. Inspector General of Police – Crime Investigation Department, M.S., Pune	Level 14 in the Pay Matrix
Joint Commissioner of Police (Crime), Brihan, Mumbai	Level 14 in the Pay Matrix
Joint Commissioner of Police (Administration), Brihan Mumbai	Level 14 in the Pay Matrix
Joint Commissioner of Police (Law & Order), Brihan Mumbai	Level 14 in the Pay Matrix
Joint Commissioner of Police, Thane City	Level 14 in the Pay Matrix
Joint Commissioner of Police, Pune City	Level 14 in the Pay Matrix
Joint Commissioner of Police, Nagpur City	Level 14 in the Pay Matrix
Joint Commissioner of Police- State Intelligence Department, M.S., Mumbai	Level 14 in the Pay Matrix
Joint Commissioner of Police- Traffic, Brihan Mumbai	Level 14 in the Pay Matrix
Joint Commissioner of Police- Anti Terrorist Squad, M.S., Mumbai	Level 14 in the Pay Matrix
Commissioner of Police, Navi Mumbai	Level 14 in the Pay Matrix
Commissioner of Police- Railway, Mumbai	Level 14 in the Pay Matrix
Commissioner of Police- Nasik City	Level 14 in the Pay Matrix
Commissioner of Police- Aurangabad City	Level 14 in the Pay Matrix
Director, Maharashtra Police Academy, Nasik	Level 14 in the Pay Matrix

Additional Commissioner of Police, North Region, Brihan Mumbai	Level 13A in the Pay Matrix
Additional Commissioner of Police, South Region, Brihan Mumbai	Level 13A in the Pay Matrix
Additional Commissioner of Police, North-West Region, Brihan Mumbai	Level 13A in the Pay Matrix
Additional Commissioner of Police, Central Region, Brihan Mumbai	Level 13A in the Pay Matrix
Additional Commissioner of Police, Crime, Brihan Mumbai	Level 13A in the Pay Matrix
Additional Commissioner of Police Armed, Brihan Mumbai	Level 13A in the Pay Matrix
Additional Commissioner of Police, Special Branch(I), Brihan Mumbai	Level 13A in the Pay Matrix
Additional Commissioner of Police, Protection & Security, Brihan Mumbai	Level 13A in the Pay Matrix
Additional Commissioner of Police/Deputy Inspector General of Police – Anti Corruption Bureau, Mumbai	Level 13A in the Pay Matrix
Additional Commissioner of Police, Crime, Thane City	Level 13A in the Pay Matrix
Addl. Commissioner of Police – Economic Offence Branch, Brihan Mumbai	Level 13A in the Pay Matrix
Addl. Commissioner of Police – Crime, Pune City	Level 13A in the Pay Matrix
Addl. Commissioner of Police – Crime, Nagpur City	Level 13A in the Pay Matrix
Addl. Commissioner of Police – Admn., Nagpur City	Level 13A in the Pay Matrix
Addl. Commissioner of Police – Region, Thane City	Level 13A in the Pay Matrix
Addl. Commissioner of Police – East Region	Level 13A in the Pay Matrix
Addl. Commissioner of Police – Administration, Pune City	Level 13A in the Pay Matrix
Addl. Commissioner of Police – Zone, Pune City	Level 13A in the Pay Matrix
Addl. Commissioner of Police – South Zone, Pune City	Level 13A in the Pay Matrix
Addl. Commissioner of Police – East Zone, Thane City	Level 13A in the Pay Matrix
Addl. Commissioner of Police – West Zone, Thane City	Level 13A in the Pay Matrix
Addl. Commissioner of Police – Region-1, Nagpur City	Level 13A in the Pay Matrix
Addl. Commissioner of Police – Anti Corruption Bureau, Mumbai	Level 13A in the Pay Matrix
Commissioner of Police – Solapur City	Level 13A in the Pay Matrix
Commissioner of Police, Amravati City	Level 13A in the Pay Matrix
Deputy Inspector General of Police – (Law & Order), Maharashtra State, Mumbai	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Training, Maharashtra State, Mumbai	Level 13A in the Pay Matrix
Deputy Director, Maharashtra Police Academy, Nasik	Level 13A in the Pay Matrix
Deputy Inspector General of Police – State Reserve Police Force, Maharashtra State, Mumbai	Level 13A in the Pay Matrix
Deputy Inspector General of Police (Administration) , Maharashtra State, Mumbai	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Anti Terrorist Squad, Mumbai	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Force-I, Mumbai	Level 13A in the Pay Matrix

Manipur

Director General of Police Manipur (Head of Police Force),	Level 17 in the Pay Matrix
Addl. Director General of Police – Armed Police & Training	Level 15 in the Pay Matrix
Addl. Director General of Police – Intelligence	Level 15 in the Pay Matrix
Additional Director General of Police – Home Guards	Level 15 in the Pay Matrix
Addl. Director General of Police – Law & Order	Level 15 in the Pay Matrix
Inspector General of Police –Zone – I	Level 14 in the Pay Matrix

Inspector General of Police – Zone – II	Level 14 in the Pay Matrix
Inspector General of Police – Zone – III	Level 14 in the Pay Matrix
Inspector General of Police – Administration	Level 14 in the Pay Matrix
Inspector General of Police – Intelligence, Narcotics & Border Affairs	Level 14 in the Pay Matrix
Inspector General of Police – Training, Human Right and RTI	Level 14 in the Pay Matrix
Inspector General of Police – Armed Police, Operations & Provisioning	Level 14 in the Pay Matrix
Director –MPTS	Level 14 in the Pay Matrix
Inspector General of Police – LO-III	Level 14 in the Pay Matrix
Inspector General of Police – Prisons	Level 14 in the Pay Matrix
Deputy Inspector General of Police – Armed Police-I	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Armed Police-II	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Headquarter/ Administration	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range-I	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range-II	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range-III	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range-IV	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Intelligence, Narcotics & Border Affairs	Level 13A in the Pay Matrix
Deputy Director (MPTS)	Level 13A in the Pay Matrix
Deputy Inspector General of Police-CID/Crime Branch	Level 13A in the Pay Matrix

Nagaland

Director General of Police (Head of Police Force)	Level 17 in the Pay Matrix
Addl. Director General of Police	Level 15 in the Pay Matrix
Addl. Director General of Police - Administration	Level 15 in the Pay Matrix
Inspector General of Police-Head Quarters	Level 14 in the Pay Matrix
Inspector General of Police-(INT and CID)	Level 14 in the Pay Matrix
Inspector General of Police-(NAP/Range)	Level 14 in the Pay Matrix
Inspector General of Police-(Border Training)	Level 14 in the Pay Matrix
Commandant General, Home Guards and Director, Civil Defence	Level 14 in the Pay Matrix
Inspector General of Police - Crime	Level 14 in the Pay Matrix
Inspector General of Police - NAP	Level 14 in the Pay Matrix
Deputy Inspector General of Police-HQRS	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Range Mokokchung	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Range Kohima	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Training	Level 13A in the Pay Matrix
Deputy Inspector General of Police-CID	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Human Rights and Social Justice	Level 13A in the Pay Matrix
Deputy Inspector General of Police Planning/ Modernisation	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Range Dimapur	Level 13A in the Pay Matrix
Deputy Inspector General of Police- NAP Kohima	Level 13A in the Pay Matrix
Deputy Inspector General of Police- NAP Tuensang	Level 13A in the Pay Matrix

Orissa

Director General of Police, Orissa (Head of Police Force),	Level 17 in the Pay Matrix
Commandant General Home Guards & Director General & Inspector General of Police-Fire Services	Level 16 in the Pay Matrix
Additional Director General & Inspector General of Police-CID, Crime Branch	Level 15 in the Pay Matrix
Director-Cum-Additional Director General of Police-Intelligence	Level 15 in the Pay Matrix
Additional Director General of Police-HRPC	Level 15 in the Pay Matrix
Additional Director General of Police-S.A.P.	Level 15 in the Pay Matrix
Inspector General of Prisons & Director Correctional Services	Level 15 in the Pay Matrix
Additional Director General of Police-Vigilance	Level 15 in the Pay Matrix
Additional Director General of Police-Training	Level 15 in the Pay Matrix
Additional Director General of Police-Headquarters	Level 15 in the Pay Matrix
Additional Director-Cum-Inspector General of Police-Intelligence	Level 14 in the Pay Matrix
Inspector General of Police-CID, Crime Branch	Level 14 in the Pay Matrix
Inspector General of Police-Vigilance	Level 14 in the Pay Matrix
Inspector General of Police-Personnel	Level 14 in the Pay Matrix
Inspector General of Police- Modernization	Level 14 in the Pay Matrix
Inspector General of Police-Fire Services & Home Guards	Level 14 in the Pay Matrix
Inspector General of Police-Railways	Level 14 in the Pay Matrix
Inspector General of Police- Forensic Science Services	Level 14 in the Pay Matrix
Special Secretary to Government-Home Department	Level 14 in the Pay Matrix
Inspector General of Police-Training	Level 14 in the Pay Matrix
Inspector General of Police-Communication	Level 14 in the Pay Matrix
Inspector General of Police- Operations (Anti-Naxalite Activities)	Level 14 in the Pay Matrix
Inspector General of Police-Provisioning	Level 14 in the Pay Matrix
Inspector General of Police-Special Armed Police	Level 14 in the Pay Matrix
Director -State Crime Record Bureau	Level 14 in the Pay Matrix
Inspector General of Police-Law & Order	Level 14 in the Pay Matrix
Inspector General of Police-Zones	Level 14 in the Pay Matrix
Commissioner of Police Twin Cities, Bhubaneswar & Cuttack	Level 14 in the Pay Matrix
Inspector General of Police-Human Rights Protection Cell	Level 14 in the Pay Matrix
Deputy Inspector General of Police-Ranges	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Vigilance	Level 13A in the Pay Matrix

Deputy Inspector General of Police- Personnel	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Communication	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Training	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Home Guards	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Modernization	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Human Rights and Social Justice	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Headquarters	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Intelligence	Level 13A in the Pay Matrix
Deputy Inspector General of Police- CID/Crime	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Law & Order	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Computers	Level 13A in the Pay Matrix
Deputy Inspector General of Police- S.A.P.	Level 13A in the Pay Matrix
Additional Commissioner of Police	Level 13A in the Pay Matrix
Principal, Police Training College	Level 13A in the Pay Matrix

Punjab

Director General of Police, Punjab (Head of Police Force),	Level 17 in the Pay Matrix
Director General of Police- Punjab Home Guards and Civil Defence, Chandigarh	Level 16 in the Pay Matrix
Addl. Director General of Police – Administration, Punjab, Chandigarh	Level 15 in the Pay Matrix
Addl. Director General of Police – Security, Punjab, Chandigarh	Level 15 in the Pay Matrix
Addl. Director General of Police – Intelligence, Punjab, Chandigarh	Level 15 in the Pay Matrix
Addl. Director General of Police – Training-cum-Director MRS PPA, Phillaur	Level 15 in the Pay Matrix
Addl. Director General of Police – Armed Battalions, Jalandhar	Level 15 in the Pay Matrix
Additional Director General of Police, Crime, Punjab, Chandigarh	Level 15 in the Pay Matrix
Additional Director General of Police- Law & Order, Punjab, Chandigarh	Level 15 in the Pay Matrix
Inspector General of Police-HRD-cum-Community Policing, Punjab, Chandigarh	Level 14 in the Pay Matrix
Inspector General of Police – Information Technology & Telecommunications, Punjab, Chandigarh	Level 14 in the Pay Matrix
Inspector General of Police – IRB, Punjab, Patiala	Level 14 in the Pay Matrix
Inspector General of Police, Zonal-I, Punjab, Patiala	Level 14 in the Pay Matrix
Inspector General of Police – Zonal-II, Punjab, Jalandhar	Level 14 in the Pay Matrix
Inspector General of Police – GRP, Punjab, Patiala	Level 14 in the Pay Matrix
Inspector General of Police – Commando, PB, Bahadurgarh, Patiala	Level 14 in the Pay Matrix
Inspector General of Police – PAP, Jalandhar Cantt.	Level 14 in the Pay Matrix
Inspector General of Police – Crime, Punjab, Chandigarh	Level 14 in the Pay Matrix
Inspector General of Police – Headquarters, Punjab, Chandigarh	Level 14 in the Pay Matrix
Inspector General of Police – Provisioning & Modernization, Punjab, Chandigarh	Level 14 in the Pay Matrix
Inspector General of Police – Border, Amritsar	Level 14 in the Pay Matrix
Inspector General of Police – Intelligence, Punjab, Chandigarh	Level 14 in the Pay Matrix
Inspector General of Police – Human Rights, Punjab, Chandigarh	Level 14 in the Pay Matrix
Inspector General of Police – Traffic, Punjab, Chandigarh	Level 14 in the Pay Matrix

Inspector General of Police – Security, Punjab, Chandigarh	Level 14 in the Pay Matrix
Inspector General of Police – E.O.W., Punjab, Chandigarh	Level 14 in the Pay Matrix
Inspector General of Police – Ferozepur Zone, Ferozepur	Level 14 in the Pay Matrix
Inspector General of Police – Spl. Narcotic Cell, Punjab, Chandigarh.	Level 14 in the Pay Matrix
Deputy Inspector General of Police – Crime, Punjab, Chandigarh	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Range-Jalandhar, Ferozepur, Patiala, Amritsar, Ludhiana and Faridkot	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Administration, Chandigarh	Level 13A in the Pay Matrix
Deputy Inspector General of Police-cum-Joint Director, MRS, Punjab, Police Academy, Phillaur	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Administration, CDO, Bahadurgarh	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Counter Intelligence, Punjab, Chandigarh	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Intelligence, Punjab, Chandigarh	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Administration, IRB, Patiala	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Administration, PAP, Jalandhar	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Provisioning & Modernization	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Security, Punjab, Chandigarh	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Information Technology & Telecommunications, Punjab, Chandigarh	Level 13A in the Pay Matrix
Deputy Inspector General of Police – CM Security, Punjab, Chandigarh	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Legal Affairs, CPO, Punjab, Chandigarh	Level 13A in the Pay Matrix
Deputy Inspector General of Police –Int.-II & STF, PB, Chandigarh.	Level 13A in the Pay Matrix

Rajasthan

Director General of Police, Rajasthan, (Head of Police Force)	Level 17 in the Pay Matrix
Director General-Anti Corruption Bureau	Level 16 in the Pay Matrix
Additional Director General of Police - Intelligence	Level 15 in the Pay Matrix
Additional Director General of Police - Crime Branch, Jaipur	Level 15 in the Pay Matrix
Additional Director General of Police – Training, Jaipur	Level 15 in the Pay Matrix
Additional Director General of Police- Administration and Law & Order, Jaipur	Level 15 in the Pay Matrix
Additional Director General of Police –Armed Battalions, Jaipur	Level 15 in the Pay Matrix
Additional Director General of Police- Headquarters, Jaipur	Level 15 in the Pay Matrix
Additional Director General of Police- Vigilance, Jaipur	Level 15 in the Pay Matrix
Additional Director General of Police- State Crime Records Bureau	Level 15 in the Pay Matrix
Additional Director General of Police- Anti Terrorist Squad & Special Operation Group, Jaipur	Level 15 in the Pay Matrix
Inspector General of Police- Crime Branch, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police- Law & Order, Administration, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police- Armed Battalions-I, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police- Intelligence, Jaipur	Level 14 in the Pay Matrix
Director-Rajasthan Police Academy, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police- Vigilance, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police- Security, Jaipur	Level 14 in the Pay Matrix

Police Commissioner, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police- Personnel, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police- Human Rights & Protection of Civil Rights, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police- Railways, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police- Planning, Modernization & Welfare, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police- Telecommunication, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police- Anti Corruption Bureau-I, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police - Jaipur Range, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police – Special Operation Group, Jaipur	Level 14 in the Pay Matrix
Inspector General of Police - Bikaner Range, Bikaner	Level 14 in the Pay Matrix
Inspector General of Police -- Bharatpur Range, Bharatpur	Level 14 in the Pay Matrix
Police Commissioner, Jodhpur	Level 14 in the Pay Matrix
Inspector General of Police -Jodhpur Range, Jodhpur	Level 14 in the Pay Matrix
Inspector General of Police -Ajmer Range, Ajmer	Level 14 in the Pay Matrix
Inspector General of Police -Kota Range, Kota	Level 14 in the Pay Matrix
Inspector General of Police -Udaipur Range, Udaipur	Level 14 in the Pay Matrix
Deputy Inspector General of Police- Security, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Personnel, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Training, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Anti Corruption Bureau-I, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Anti Corruption Bureau-II, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Armed Battalions-I, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Armed Battalions-II, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Crime Branch, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Intelligence, Jaipur	Level 13A in the Pay Matrix
Additional Director – Rajasthan Police Academy, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Law & Order, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Special Operation Group, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Crime Investigation Department CB, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Anti Terrorist Squad, Jaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Anti Corruption Bureau, Udaipur	Level 13A in the Pay Matrix
Deputy Inspector General of Police- RPTC, Jodhpur	Level 13A in the Pay Matrix
Additional Commissioner of Police-I, Jaipur	Level 13A in the Pay Matrix
Additional Commissioner of Police-II, Jaipur	Level 13A in the Pay Matrix

Sikkim

Director General of Police, Sikkim (Head of Police Force)	Level 17 in the Pay Matrix
Addl. Director General of Police, SB	Level 15 in the Pay Matrix
Addl. Director General of Police, CID & CP	Level 15 in the Pay Matrix
Inspector General of Police-HQ.	Level 14 in the Pay Matrix
Inspector General of Police -Armed Police &Trg.	Level 14 in the Pay Matrix
Inspector General of Police -Law & Order and Crime	Level 14 in the Pay Matrix
Director, Sikkim vigilance Police Force	Level 14 in the Pay Matrix

Deputy Inspector General of Police -Spl. Branch	Level 13A in the Pay Matrix
Deputy Inspector General of Police -Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police -Plang./Mordn./ Comm.	Level 13A in the Pay Matrix

Tamil Nadu

Director General of Police, Tamil Nadu (Head of Police Force)	Level 17 in the Pay Matrix
Chairman, TNUSRB, Chennai	Level 16 in the Pay Matrix
Director General of Police/Director, V&AC, Chennai	Level 16 in the Pay Matrix
Additional Director General of Police – Intelligence	Level 15 in the Pay Matrix
Commissioner of Police, Greater Chennai	Level 15 in the Pay Matrix
Additional Director General of Police - Crime Chennai	Level 15 in the Pay Matrix
Additional Director General of Police - EOW Chennai	Level 15 in the Pay Matrix
Additional Director General of Police, Civil Supplies, CID Chennai	Level 15 in the Pay Matrix
Additional Director General of Police - Social Justice & Human Rights, Chennai	Level 15 in the Pay Matrix
Additional Director General of Police - Law & Order, Chennai	Level 15 in the Pay Matrix
Additional Director General of Police – Administration, Chennai	Level 15 in the Pay Matrix
Additional Director General of Police - Enforcement Chennai	Level 15 in the Pay Matrix
Additional Director General of Police, Headquarters, Chennai	Level 15 in the Pay Matrix
Additional Director General of Police, Crime Branch CID, Chennai	Level 15 in the Pay Matrix
Addl. Commissioner of Police, Law & Order, Chennai	Level 14 in the Pay Matrix
Inspector General of Police - North Zone, Chennai	Level 14 in the Pay Matrix
Inspector General of Police - South Zone, Madurai	Level 14 in the Pay Matrix
Inspector General of Police, Western Zone, Coimbatore	Level 14 in the Pay Matrix
Inspector General of Police, Central Zone, Trichy	Level 14 in the Pay Matrix
Inspector General of Police - Intelligence, Chennai	Level 14 in the Pay Matrix
Inspector General of Police - Crime, CID, Chennai	Level 14 in the Pay Matrix
Inspector General of Police - Technical Services	Level 14 in the Pay Matrix
Inspector General of Police -Training, Chennai	Level 14 in the Pay Matrix
Inspector General of Police -Armed Police, Chennai	Level 14 in the Pay Matrix
Inspector General of Police - Member Secretary, TNUSRB	Level 14 in the Pay Matrix
Inspector General of Police - Railways	Level 14 in the Pay Matrix
Inspector General of Police - Admn. Chennai	Level 14 in the Pay Matrix
Inspector General of Police - Operations, Chennai	Level 14 in the Pay Matrix
Inspector General of Police (Hqrs), Chennai	Level 14 in the Pay Matrix
Inspector General of Police, EOW, Chennai	Level 14 in the Pay Matrix
Inspector General of Police, V&AC, Special Investigation Cell, Chennai	Level 14 in the Pay Matrix
Joint Director, V&AC, Chennai	Level 14 in the Pay Matrix
Commissioner of Police, Chennai Suburban	Level 14 in the Pay Matrix
Inspector General of Police, Intelligence (Internal Security)	Level 14 in the Pay Matrix
Commissioner of Police, Tirunelveli City	Level 14 in the Pay Matrix
Commissioner of Police, Salem City	Level 14 in the Pay Matrix
Commissioner of Police, Coimbatore City	Level 14 in the Pay Matrix
Commissioner of Police, Trichy City	Level 14 in the Pay Matrix
Additional Commissioner of Police, Traffic Chennai City	Level 14 in the Pay Matrix

Deputy Inspector General of Police-Kancheepuram Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Vellore Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Coimbatore Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Trichy Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Madurai Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Ramanathapuram Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Tirunelveli Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Villupuram Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Thanjavur Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Dindigul Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police -Salem Range	Level 13A in the Pay Matrix
Jt. Commissioner of Police, South, Chennai	Level 13A in the Pay Matrix
Jt. Commissioner of Police, North, Chennai	Level 13A in the Pay Matrix
Jt. Commissioner of Police, Central, Chennai	Level 13A in the Pay Matrix
Jt. Commissioner of Police, Traffic, Chennai	Level 13A in the Pay Matrix
Deputy Inspector General of Police-CID Intelligence Chennai	Level 13A in the Pay Matrix
Deputy Inspector General of Police-CB, CID, Chennai	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Administration Chennai	Level 13A in the Pay Matrix
Deputy Inspector General of Police (Hqrs.) Chennai	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Training, Chennai	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Social Justice & Human Rights, Chennai	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Armed Police, Chennai	Level 13A in the Pay Matrix
Commissioner of Police -Madurai City	Level 13A in the Pay Matrix
Deputy Director, Vigilance & Anti, Chennai	Level 13A in the Pay Matrix
Deputy Inspector General of Police -Technical Services, Chennai	Level 13A in the Pay Matrix
Deputy Inspector General of Police -Railways, Chennai	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Coastal Security Group, Chennai	Level 13A in the Pay Matrix

Telangana

Director General of Police (Head of Police Force)	Level 17 in the Pay Matrix
Addl. Director General of Police	Level 15 in the Pay Matrix
Inspector General of Police	Level 14 in the Pay Matrix
Deputy Inspector General of Police	Level 13 A in the Pay Matrix

Tripura

Director General of Police, Tripura(Head of Police Force),	Level 17 in the Pay Matrix
Additional Director General of Police	Level 15 in the Pay Matrix
Additional Director General of Police- Armed Police	Level 15 in the Pay Matrix
Inspector General of Police – Administration	Level 14 in the Pay Matrix
Inspector General of Police – Law & Order	Level 14 in the Pay Matrix
Inspector General of Police – Training	Level 14 in the Pay Matrix
Inspector General of Police – TSR & Operations	Level 14 in the Pay Matrix
Inspector General of Police – Intelligence	Level 14 in the Pay Matrix
Deputy Inspector General of Police – (A.P.)	Level 13A in the Pay Matrix

Deputy Inspector General of Police – (HQ)	Level 13A in the Pay Matrix
Deputy Inspector General of Police – (CID)	Level 13A in the Pay Matrix
Deputy Inspector General of Police – Southern Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police – (Home Guards)	Level 13A in the Pay Matrix
Deputy Inspector General of Police– Training	Level 13A in the Pay Matrix
Deputy Inspector General of Police–Northern Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police–AP (Ops-I)	Level 13A in the Pay Matrix
Deputy Inspector General of Police–AP (Ops-II)	Level 13A in the Pay Matrix
Deputy Inspector General of Police–Traffic	Level 13A in the Pay Matrix

Uttarakhand

Director General of Police (Head of Police Force)	Level 17 in the Pay Matrix
Addl. Director General of Police- Admn.	Level 15 in the Pay Matrix
Addl. Director General of Police- CID	Level 15 in the Pay Matrix
Inspector General of Police, Karmik, Uttarakhand	Level 14 in the Pay Matrix
Inspector General of Police- Crime, Law & Order , Uttarakhand	Level 14 in the Pay Matrix
Inspector General of Police, Training, Uttarakhand	Level 14 in the Pay Matrix
Inspector General of Police, Intelligence & Security, Uttarakhand	Level 14 in the Pay Matrix
Inspector General of Police- HQ/Provisioning & Modernization, Uttarakhand	Level 14 in the Pay Matrix
Deputy Inspector General of Police- Security	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Garhwal Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Kumaon Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Karmik	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Crime & Vigilance	Level 13A in the Pay Matrix
Deputy Inspector General of Police- PAC	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Intelligence	Level 13A in the Pay Matrix
Deputy Inspector General of Police- CID	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Training Cum-Director, P.T.C.	Level 13A in the Pay Matrix

Uttar Pradesh

Director General of Police, (Head of Police Force), UP, Lucknow	Level 17 in the Pay Matrix
Director Civil Defence-cum-Commandant General Home Guards	Level 16 in the Pay Matrix
Director General of Police, Training & Modernization	Level 16 in the Pay Matrix
Director-Vigilance, UP, Lucknow	Level 16 in the Pay Matrix
Director General of Police/ Chairman-Police Service Recruitment & Promotion Board, UP, Lucknow	Level 16 in the Pay Matrix
Director General of Police, CBCID, Uttar Pradesh, Lucknow	Level 16 in the Pay Matrix
Director General of Police, Fire Service, Uttar Pradesh, Lucknow	Level 16 in the Pay Matrix
Addl. Director General of Police, Karmik	Level 15 in the Pay Matrix
Addl. Director General of Police, Crime	Level 15 in the Pay Matrix
Addl. Director General of Police, Law & Order	Level 15 in the Pay Matrix
Addl. Director General of Police, PAC	Level 15 in the Pay Matrix
Addl. Director General of Police, Railway Police	Level 15 in the Pay Matrix
Addl. Director General of Police, Human Rights	Level 15 in the Pay Matrix

Addl. Director General of Police, Police Headquarters, Allahabad	Level 15 in the Pay Matrix
Addl. Director General of Police, Intelligence	Level 15 in the Pay Matrix
Addl. Director General of Police, Crime Branch CID	Level 15 in the Pay Matrix
Addl. Director General of Police, Anti Corruption Organization	Level 15 in the Pay Matrix
Addl. Director General of Police, Economic Offences Wing	Level 15 in the Pay Matrix
Addl. Director General of Police, Technical Services	Level 15 in the Pay Matrix
Addl. Director General of Police/ Director DR. BRA UPP Academy, Moradabad	Level 15 in the Pay Matrix
Addl. Director General of Police, Telecommunication	Level 15 in the Pay Matrix
Addl. Director General of Police- PTC, Moradabad	Level 15 in the Pay Matrix
Addl. Director General of Police/Director-Traffic, Lucknow	Level 15 in the Pay Matrix
Addl. Director General of Police-Security, Lucknow	Level 15 in the Pay Matrix
Addl. Director General of Police-CID,UP, Lucknow	Level 15 in the Pay Matrix
Addl. Director General of Police-SIT-UP, Lucknow	Level 15 in the Pay Matrix
Addl. Director General of Police-Research- Development & Rules-Manual, Lucknow	Level 15 in the Pay Matrix
Addl. Director General of Police- Training HQ, Lucknow	Level 15 in the Pay Matrix
Inspector General of Police, Establishment	Level 14 in the Pay Matrix
Inspector General of Police, Administration	Level 14 in the Pay Matrix
Inspector General of Police, Law & Order	Level 14 in the Pay Matrix
Inspector General of Police, PAC, Headquarters	Level 14 in the Pay Matrix
Inspector General-PAC HQrs, Lucknow	Level 14 in the Pay Matrix
Inspector General of Police, PAC, Eastern Zone, Lucknow	Level 14 in the Pay Matrix
Inspector General of Police, PAC, Western Zone, Moradabad	Level 14 in the Pay Matrix
Inspector General of Police, PAC Central Zone	Level 14 in the Pay Matrix
Inspector General of Police, Security, Intelligence	Level 14 in the Pay Matrix
Inspector General of Police, Fire Service	Level 14 in the Pay Matrix
Inspector General- Zone, Agra	Level 14 in the Pay Matrix
Inspector General- Member Secretary, Police Service Recruitment and Promotion Board, UP, Lucknow	Level 14 in the Pay Matrix
Inspector General- Zone, Allahabad	Level 14 in the Pay Matrix
Inspector General- Zone, Bareilly	Level 14 in the Pay Matrix
Inspector General- Zone Gorakhpur	Level 14 in the Pay Matrix
Inspector General- Zone, Kanpur	Level 14 in the Pay Matrix
Inspector General- Zone, Lucknow	Level 14 in the Pay Matrix
Inspector General- Zone, Meerut	Level 14 in the Pay Matrix
Inspector General- Zone, Varanasi	Level 14 in the Pay Matrix
Inspector General of Police, Intelligence	Level 14 in the Pay Matrix
Inspector General of Police(VK), Intelligence	Level 14 in the Pay Matrix
Inspector General of Police, Provisioning & Budget	Level 14 in the Pay Matrix
Inspector General of Police, Personnel, Organization & Management	Level 14 in the Pay Matrix
Inspector General of Police, Human Right & Legal Cell	Level 14 in the Pay Matrix
Inspector General of Police, Crime	Level 14 in the Pay Matrix
Inspector General of Police, Housing & Welfare	Level 14 in the Pay Matrix
Inspector General of Police, Crime Branch CID	Level 14 in the Pay Matrix

Inspector General of Police, Anti Corruption Organization	Level 14 in the Pay Matrix
Inspector General of Police, Economic Offences Wing	Level 14 in the Pay Matrix
Inspector General of Police, Special Enquiries	Level 14 in the Pay Matrix
Inspector General of Police, Technical Services	Level 14 in the Pay Matrix
Inspector General of Police, Training	Level 14 in the Pay Matrix
Inspector General of Police, Railways, Allahabad	Level 14 in the Pay Matrix
Inspector General of Police, Railways, Lucknow	Level 14 in the Pay Matrix
Inspector General of Police, Special Task Force	Level 14 in the Pay Matrix
IG/General Staff Officer to DGP, UP, Lucknow	Level 14 in the Pay Matrix
Inspector General-Telecom, Lucknow	Level 14 in the Pay Matrix
Inspector General-Communal Intelligence, Lucknow	Level 14 in the Pay Matrix
Inspector General-Anti Terrorist Squad, Lucknow	Level 14 in the Pay Matrix
Inspector General-Vigilance, UP Lucknow	Level 14 in the Pay Matrix
Inspector General of Police- PTS, Meerut	Level 14 in the Pay Matrix
Inspector General of Police- PTS, Unnao	Level 14 in the Pay Matrix
Inspector General of Police- PTS, Moradabad	Level 14 in the Pay Matrix
Inspector General of Police- PTS, Gorakhpur	Level 14 in the Pay Matrix
Inspector General of Police- Department of Prison Administration and Reforms, UP, Lucknow	Level 14 in the Pay Matrix
Inspector General of Police -Economic Offences Wing, Lucknow	Level 14 in the Pay Matrix
Inspector General of Police - Traffic, Lucknow	Level 14 in the Pay Matrix
Inspector General of Police – Home Guards, Lucknow	Level 14 in the Pay Matrix
Deputy Inspector General of Police, Devi Patan Range, Gonda	Level 13A in the Pay Matrix
Deputy Inspector General of Police, ChitrakootDham Range, Banda	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Azamgarh Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Basti Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Faizabad Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Jhansi Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Mirzapur Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Saharanpur Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Aligarh Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Police Training College, Sitapur	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Establishment	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Headquarters	Level 13A in the Pay Matrix
Deputy Inspector General of Police, PAC, Agra Sector	Level 13A in the Pay Matrix
Deputy Inspector General of Police, PAC, Bareilly Sector	Level 13A in the Pay Matrix
Deputy Inspector General of Police, PAC, Kanpur Sector	Level 13A in the Pay Matrix
Deputy Inspector General of Police, PAC, Lucknow Sector	Level 13A in the Pay Matrix
Deputy Inspector General of Police, PAC, Meerut Sector	Level 13A in the Pay Matrix
Deputy Inspector General of Police, PAC, Moradabad Sector	Level 13A in the Pay Matrix
Deputy Inspector General of Police, PAC, Varanasi Sector	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Intelligence	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Security	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Crime Branch CID	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Railway Police, Allahabad	Level 13A in the Pay Matrix

Deputy Inspector General of Police, Railway Police, Lucknow	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Technical Services	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Eco Int. & Inv. Wing, CID	Level 13A in the Pay Matrix
Deputy Inspector General of Police-I & Deputy Director, Dr. BRA UP Police Academy, Moradabad	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Fire Service	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Anti Corruption Organization	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Vital Installations	Level 13A in the Pay Matrix
Deputy Commandant General, Home Guards	Level 13A in the Pay Matrix
Deputy Inspector General of Police, (Vigilance) Establishment	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Spl. Enquiries	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Agra Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Moradabad Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Allahabad Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Bareilly Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Gorakhpur Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Kanpur Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Lucknow Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Meerut Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Varanasi Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police- PAC HQs, Lucknow	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Intelligence, Meerut	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Telecom., Lucknow	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Anti Corruption Organization, Lucknow	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Training HQ, Lucknow	Level 13A in the Pay Matrix
Deputy Inspector General-Addl. Secretary, Police Service Recruitment & Promotion Board, UP, Lucknow	Level 13A in the Pay Matrix
Deputy Inspector General- Anti Terrorist Squad	Level 13A in the Pay Matrix

West Bengal

Director General of Police, West Bengal (Head of Police Force)	Level 17 in the Pay Matrix
Commandant General, Home Guards, W.B.	Level 16 in the Pay Matrix
Director General & Inspector General of Police – Training West Bengal	Level 16 in the Pay Matrix
Director – State Crime Records Bureau, West Bengal	Level 16 in the Pay Matrix
Commissioner of Police - Kolkata	Level 15 in the Pay Matrix
Addl. Director General of Police – Administration, W.B.	Level 15 in the Pay Matrix
Addl. Director General of Police-Welfare	Level 15 in the Pay Matrix
Addl. Director General of Police – Armed Police, W.B.	Level 15 in the Pay Matrix
Addl. Director General of Police – Railways, W.B.	Level 15 in the Pay Matrix
Addl. Director General of Police – Enforcement Branch, W.B.	Level 15 in the Pay Matrix
Addl. Director General of Police – Crime Investigation Department, W.B.	Level 15 in the Pay Matrix
Addl. Director General of Police – Intelligence Branch, W.B.	Level 15 in the Pay Matrix
Addl. Director General of Police – Telecommunication, W.B.	Level 15 in the Pay Matrix
Addl. Director General of Police-Training, W.B	Level 15 in the Pay Matrix

Additional Director General Police – Traffic, West Bengal	Level 15 in the Pay Matrix
Additional Director General Police – Law & Order, West Bengal	Level 15 in the Pay Matrix
Additional Director General & Inspector General of Police – Police Recruitment Board, West Bengal	Level 15 in the Pay Matrix
Director Security– IB, West Bengal & O.S.D. to the CM, West Bengal	Level 15 in the Pay Matrix
Inspector General of Police – Armed Police, Kolkata	Level 14 in the Pay Matrix
Inspector General of Police – Headquarters, W.B.	Level 14 in the Pay Matrix
Inspector General of Police – Crime Investigation Department-I, W.B.	Level 14 in the Pay Matrix
Inspector General of Police – Crime Investigation Department-II, W.B.	Level 14 in the Pay Matrix
Inspector General of Police – Intelligence Branch, W.B.	Level 14 in the Pay Matrix
Inspector General of Police – Enforcement Branch, W.B.	Level 14 in the Pay Matrix
Inspector General of Police – Organization, W.B.	Level 14 in the Pay Matrix
Inspector General of Police – Railways, W.B.	Level 14 in the Pay Matrix
Inspector General of Police – Telecommunication, W.B.	Level 14 in the Pay Matrix
Inspector General of Police – North	Level 14 in the Pay Matrix
Inspector General of Police – South	Level 14 in the Pay Matrix
Inspector General of Police – West	Level 14 in the Pay Matrix
Inspector General of Police – Traffic, W.B.	Level 14 in the Pay Matrix
Additional Commissioner of Police-I, Kolkata	Level 14 in the Pay Matrix
Additional Commissioner of Police-II, Kolkata	Level 14 in the Pay Matrix
Additional Commissioner of Police-III, Kolkata	Level 14 in the Pay Matrix
Additional Commissioner of Police-IV, Kolkata	Level 14 in the Pay Matrix
Inspector General of Police-Intelligence Branch (Border), W.B.	Level 14 in the Pay Matrix
Inspector General of Police- Intelligence Branch, North Bengal, W.B.	Level 14 in the Pay Matrix
Inspector General of Police-Welfare, W.B.	Level 14 in the Pay Matrix
Inspector General of Police-Training	Level 14 in the Pay Matrix
Inspector General of Police-Law & Order, W.B.	Level 14 in the Pay Matrix
Inspector General of Police-Vigilance Commission, W.B.	Level 14 in the Pay Matrix
Inspector General of Police-Administration, W.B.	Level 14 in the Pay Matrix
Inspector General of Police – Correctional Services, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police – Operations/Counter Intelligence Force, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police – Coastal Security, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police – PTC, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police – II, IB, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police – Police Recruitment Board, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police – Personnel, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police- CID-III, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police-Planning, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police-Armed Police, North Bengal, Silliguri	Level 14 in the Pay Matrix
Inspector General of Police- Modernization, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police-Provisioning, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police-Homeguard, West Bengal	Level 14 in the Pay Matrix
Inspector General of Police-Fire Services, West Bengal	Level 14 in the Pay Matrix
Joint Commissioner of Police, Armed Police, Kolkata	Level 13A in the Pay Matrix

Joint Commissioner of Police, Administration, Kolkata	Level 13A in the Pay Matrix
Joint Commissioner of Police, Traffic, Kolkata	Level 13A in the Pay Matrix
Joint Commissioner of Police, STF, Kolkata	Level 13A in the Pay Matrix
Joint Commissioner of Police, Intelligence, Kolkata	Level 13A in the Pay Matrix
Joint Commissioner of Police, Headquarters, Kolkata	Level 13A in the Pay Matrix
Joint Commissioner of Police, Crime, Kolkata	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Headquarters, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Organization, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police-I, IPS Cell, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police-I, Railways, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Traffic, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Presidency Range, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Burdwan Range, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Midnapur Range, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Murshidabad Range, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Malda Range, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Jalpaiguri Range, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police-I, Intelligence Branch, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Intelligence Branch, Border, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police-I, Crime Investigation Department, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police, Crime Investigation Department Operation, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Armed Police Barrackpore, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Armed Police Siliguri, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Armed Police EFR Bns., W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Enforcement, Branch, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- Training-cum-Principal, Police Training College, Barrackpore, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police and Controller of Civil Defence, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General -Darzeeling Range, WB.	Level 13A in the Pay Matrix
Deputy Inspector General - Bankura Range	Level 13A in the Pay Matrix
Deputy Inspector General of Police-II, IPS Cell, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police-II, Railway, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police-II, IB, W.B.	Level 13A in the Pay Matrix
Deputy Inspector General of Police- II, CID, WB	Level 13A in the Pay Matrix
Deputy Inspector General of Police- III, CID, WB	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Operation/Counter Intelligence Force, CID, WB.	Level 13A in the Pay Matrix
Deputy Inspector General of Police-Counter Intelligence Force, Training, WB.	Level 13A in the Pay Matrix
Deputy Inspector General of Police -SIG, WB	Level 13A in the Pay Matrix

PART (B)

Posts carrying pay in the senior scale of the Indian Police Service under the State Governments including posts carrying Special Allowance in addition to pay.—(1) The number of posts in the Selection Grade in a State Cadre shall be equal to 20 per cent of total number of senior posts in the State reduced by the number of posts carrying pay above the senior time scale in the State subject to a minimum of 15 per cent of the senior posts in the State:

Explanation: The expression “senior posts in the State” shall mean senior posts under a State Government as specified in item 1 of the Schedule to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.

(2) The number of Selection Grade posts shall be worked out under this clause on the basis of the authorized strength and no change need be made consequent on a temporary addition to a cadre/temporary holding in abeyance of a cadre post.

(3) The State Government concerned shall be competent to grant a special allowance for any of the posts specified in this part of the Schedule either individually or with reference to a group or class of such posts.

(4) The amount of any special allowance which may be sanctioned by the State Governments under clause 3 shall be Rs.400 for posts in the Junior Time Scale, Rs.600/- for posts in the Senior Time Scale, Rs.800/- for posts in the Junior Administrative Grade and Rs.1000/- for posts in the Selection Grade.

(5) The post in the junior scale of the Service have not been specified in the Schedule but it shall be within the competence of the State Governments concerned to sanction any special allowance to be attached to such posts.

Andhra Pradesh

Superintendent of Police

Arunachal Pradesh-Goa-Mizoram-Union Territories**Arunachal Pradesh**

Superintendent of Police, Tirap
Superintendent of Police, Lohit
Superintendent of Police, West Kamong
Superintendent of Police, East Kamong
Superintendent of Police, Tawang
Superintendent of Police, Lower Sunansiri
Superintendent of Police, Upper Sunansiri
Superintendent of Police, East Siang
Superintendent of Police, West Siang
Superintendent of Police, Upper Dibang Valley
Superintendent of Police, Changlong
Superintendent of Police, Uppar Siang
Superintendent of Police, Papum Para
Superintendent of Police, KurungKumey
Superintendent of Police, Lower Dibang Valley
Asstt. Inspector General of Police (Operations)
Superintendent of Police, Anjaw
Superintendent of Police, Security/Spl. Branch
Principal, Police Training College
Superintendent of Police, Crime

Goa

Superintendent of Police, South Goa

Superintendent of Police, North Goa
Superintendent of Police, CID
Superintendent of Police, Training / Traffic

Mizoram
Superintendent of Police, Aizawl
Superintendent of Police, Lunglei
Superintendent of Police, Saiha
Superintendent of Police, Champhai
Superintendent of Police, Kolasib
Superintendent of Police, Mamit
Superintendent of Police, Lawngtlai
Superintendent of Police, Serchhip
Superintendent of Police, CID Crime
Superintendent of Police, Spl. Branch/Security
Principal, Police Training College

Andaman and Nicobar Island
Superintendent of Police, Andaman
Superintendent of Police, Nicobar
Superintendent of Police, Coastal Security
Superintendent of Police, North Middle Andaman

Chandigarh
Superintendent of Police, Security
Superintendent of Police, Chandigarh
Superintendent of Police, Operations
Superintendent of Police, Crime, Intelligence & HQ

Daman & Diu and Dadra Nagar Haveli
Superintendent of Police, Daman
Superintendent of Police, Dadra & Nagar Haveli
Superintendent of Police, Diu

NCT of Delhi
Deputy Commissioner of Police (I) [East]
Deputy Commissioner of Police (I) [New Delhi]
Deputy Commissioner of Police (I) [North-East]
Deputy Commissioner of Police (I) [Central]
Deputy Commissioner of Police (I) [North]
Deputy Commissioner of Police (I) [North-West]
Deputy Commissioner of Police (I) [South]
Deputy Commissioner of Police (I) [South-West]
Deputy Commissioner of Police (I) [West]

Deputy Commissioner of Police (I) [Outer]
Deputy Commissioner of Police (I) [South-East]
Deputy Commissioner of Police (II) [New Delhi]
Deputy Commissioner of Police (II) [North-East]
Deputy Commissioner of Police (II) [Central]
Deputy Commissioner of Police (II) [North]
Deputy Commissioner of Police (II) [North-West]
Deputy Commissioner of Police (II) [South]
Deputy Commissioner of Police (II) [South –West]
Deputy Commissioner of Police [Security]
Deputy Commissioner of Police [Traffic]
Deputy Commissioner of Police [Crime]
Deputy Commissioner of Police [EOW]
Deputy Commissioner of Police [Licensing]
Deputy Commissioner of Police [HQ]
Deputy Commissioner of Police [Security (PM)]
Deputy Commissioner of Police [Special Cell]
Deputy Commissioner of Police [Special Branch]
Deputy Commissioner of Police [Vigilance]
Deputy Commissioner of Police [1 st Battalion]

Lakshadweep
Superintendent of Police

PUDUCHERRY
Superintendent of Police, Karaikal
Superintendent of Police, Puducherry, Mahe, Yanam
Superintendent of Police, HQ/IR Bn.

Assam-Meghalaya**Assam**

Superintendent of Police–Dibrugarh
Superintendent of Police–Jorhat
Superintendent of Police–Golaghat
Superintendent of Police–Sivasagar
Superintendent of Police–Nagaon
Superintendent of Police–KarbiAnglong
Superintendent of Police–N C Hills
Superintendent of Police–Cachar
Superintendent of Police–Karimganj
Superintendent of Police–Kamrup
Superintendent of Police–Guwahati City
Superintendent of Police–Nalbari
Superintendent of Police–Barpeta

Superintendent of Police-Kokrajhar
Superintendent of Police-Goalpara
Superintendent of Police-Dhubri
Superintendent of Police-Darrang
Superintendent of Police-Sonitpur
Superintendent of Police-Lakhimpur
Superintendent of Police-Dhemaji
Superintendent of Police-Tinsukia
SRP-Assam Pandu
Assistant Inspector General of Police-Administration
Special Superintendent of Police-Crime Investigation Department-Assam
Superintendent of Police- SB (East Zone)-Assam
Superintendent of Police-V&AC.I-Assam
Principal- Police Training Centre-Dergaon
Commandant-1 st Assam Police Battalion-Ligiripukhuri
Commandant-2 nd Assam Police Battalion-Makum
Commandant-3 rd Assam Police Battalion-Titabor
Commandant-4 th Assam Police Battalion-Kahilipara
Commandant-5 th Assam Police Battalion-Sontilla
Commandant-6 th Assam Police Battalion-Kathal
Commandant-7 th Assam Police Battalion-Charaikhola
Commandant 3 rd Assam Police Task Force Battalion-Khajuabeel
Commandant-Battalion Training Centre.
Commandant-Assam Commando Bn.

Meghalaya

Superintendent of Police-East Khasi Hills District
Superintendent of Police-West Khasi Hills District
Superintendent of Police-West Garo Hills District
Superintendent of Police-East Garo Hills District
Superintendent of Police-Ri-Bhoi District
Superintendent of Police-Jaintia Hills District
Superintendent of Police-South Garo Hills District
Superintendent of Police-Special Branch
Superintendent of Police-Crime Investigation Department
Principal Police Training School
Commandant Police Battalion- 1 st MLP Battalion
Commandant Police Battalion- 2 nd MLP Battalion
Commandant Police Battalion- 3 rd MLP Battalion (1 st IR Bn.)
Commandant Police Battalion- 4 th MLP Battalion (2 nd IR Bn.)
Assistant Inspector General of Police

Bihar

Senior Superintendent of Police/ Superintendent of Police Districts
Superintendent of Police –City, Patna
Superintendent of Police –Rural, Patna
Superintendent of Police –Rail, Patna
Superintendent of Police –Rail, Katihar
Superintendent of Police – Rail, Muzaffarpur
CO, BMP-02, Dehri-On-Sone
CO, BMP-05, Patna
CO, BMP-06, Muzaffarpur
CO, BMP-07, Katihar
CO, BMP-08, Begusarai
Superintendent of Police –A, Special Branch
Superintendent of Police –C, CID, Bihar
Assistant Inspector General of Police –Q
City SP Patna (East)
City SP Patna (West)
City SP Muzaffarpur
City SP Darbhanga
City SP Bhagalpur
City SP Gaya
SP Rail, Jamalpur
SP (B) Special Branch
SP (Security), Special, Branch
SP (Economic Offences & Cyber Crime),CID.
SP (Weaker Section & Women's Cell), CID.
SP Spl. Task Force (Training) & Operations
Assistant Director (Trg) Bihar Police Academy
Superintendent of Police- Vigilance

Chattisgarh

Superintendent of Police- Raipur
Superintendent of Police- Dhamtari
Superintendent of Police- Mahasamund
Superintendent of Police-Durg
Superintendent of Police- RajnandGaon
Superintendent of Police-Kawardha
Superintendent of Police- Bilaspur
Superintendent of Police-Janjgir
Superintendent of Police-Korba
Superintendent of Police-Raigarh
Superintendent of Police-Jagadapur
Superintendent of Police-Dantewada
Superintendent of Police- Kanker

Superintendent of Police-Jashpur
Superintendent of Police- Surguja
Superintendent of Police- Koriya
Superintendent of Police- Balrampur
Superintendent of Police- Bijapur
Superintendent of Police-Narainpur
Commandant, CAF Battalions
Superintendent of Police-Surajpur

Gujarat

Superintendent of Police Districts
Superintendent of Police- CID (Intelligence)
Superintendent of Police- CID (Crime)
Superintendent of Police- Western Railway, Vadodara
Superintendent of Police- Economic Offences Cell
Deputy Commissioner of Police- Zone-I, Ahmedabad City
Deputy Commissioner of Police- Zone-II, Ahmedabad City
Deputy Commissioner of Police- Zone-III, Ahmedabad City
Deputy Commissioner of Police- Zone-IV, Ahmedabad City
Deputy Commissioner of Police- Zone-V, Ahmedabad City
Deputy Commissioner of Police- Zone-VI, Ahmedabad City
Deputy Commissioner of Police- Traffic-I, Ahmedabad City
Deputy Commissioner of Police- Zone-I, Surat City
Deputy Commissioner of Police- Zone-II, Surat City
Deputy Commissioner of Police- Zone-III, Surat City
Deputy Commissioner of Police- Zone-IV, Surat City
Deputy Commissioner of Police- Zone-I, Vadodara City
Deputy Commissioner of Police- Zone-II, Vadodara City
Deputy Commissioner of Police- Headquarter & Administration, Vadodara City
Deputy Commissioner of Police- Rajkot City
Superintendent of Police- CID (Crime), Gandhinagar
Superintendent of Police- Operation, Gandhinagar
Deputy Commissioner of Police- Crime, Ahmedabad City
Deputy Commissioner of Police- Control Room, Ahmedabad City
Superintendent of Police- Vigilance Squad, DGP Office, Gandhinagar
Superintendent of Police- Intelligence, Gandhinagar
Superintendent of Police- Intelligence, Vadodra
Superintendent of Police- Intelligence, Surat
Superintendent of Police- CM & VIP Security, Gandhinagar

Haryana

Superintendent of Police –Ambala
Superintendent of Police –Bhiwani
Superintendent of Police –Fatehabad

Superintendent of Police –Hisar
Superintendent of Police –Jhajjar
Superintendent of Police –Jind
Superintendent of Police –Kaithal
Superintendent of Police –Karnal
Superintendent of Police –Kurukshetra
Superintendent of Police –Mahendragarh
Superintendent of Police –Panchkula
Superintendent of Police –Panipat
Superintendent of Police –Rewari
Superintendent of Police –Rohtak
Superintendent of Police –Sirsa
Superintendent of Police –Sonapat
Superintendent of Police –Yamunanagar
Superintendent of Police - Mewat
Superintendent of Police –Palwal
Superintendent of Police - State Vigilance Bureau
Commandant, Haryana Armed Police
Superintendent of Police – Security
Superintendent of Police - Recruits Training Centre
Superintendent of Police - Crime
Superintendent of Police - Railways
Superintendent of Police – Intelligence
Asst. Inspector General of Police – Provisioning
Deputy Commissioner of Police – Gurgaon
Deputy Commissioner of Police – HQ, Gurgaon
Deputy Commissioner of Police – HQ, Faridabad
Deputy Commissioner of Police – Faridabad
Asst. Inspector General of Police – Administration
Superintendent of Police – Traffic
Commandant – India Reserve Battalion
Superintendent of Police – Commando
Additional Superintendent of Police –Panchkula

Himachal Pradesh

Assistant Inspector General of Police – Hqrs.
Superintendent of Police – CID (Crime Br.)
Superintendent of Police – CID (Spl.Br.)
Superintendent of Police – SV & ACB , Zones
Superintendent of Police – Kinnaur
Superintendent of Police – Shimla
Superintendent of Police – Sirmour
Superintendent of Police – Solan

Superintendent of Police – Chamba
Superintendent of Police – Kangra
Superintendent of Police – Una
Superintendent of Police – Hamirpur
Superintendent of Police – Mandi
Superintendent of Police – Kullu
Superintendent of Police – Bilaspur
Superintendent of Police – Lahaul&Spiti
Commandant – Bn.,Junga
Commandant – Bn., Dharamsala
Commandant – Bn., Pandoh
Commandant – Bn. Una
Commandant 4 th IR Bn, Jungle BeriHamirpur
Commandant 5 th IR Bn, Mahila Battalion Bassi, Bilaspur
Commandant 6 th IR Bn, Kolar, Distt. Sirmour
Superintendent of Police, District Baddi

Jammu & Kashmir

Assistant Inspector General of Police- Personnel
Assistant Inspector General of Police- Welfare
Assistant Inspector General of Police- Traffic
Superintendent of Police-Traffic, Kashmir
Superintendent of Police-Security
Superintendent of Police-Crime & Railways
Superintendent of Police-Crime Investigation Department Special Branch
Superintendent of Police-Crime Investigation Department CI Kashmir
Superintendent of Police-Crime Investigation Department CI Jammu
Superintendent of Police-Crime Investigation Department Headquarters
Superintendent of Police-Anantnag
Superintendent of Police-Baramulla
Superintendent of Police-Budgam
Superintendent of Police-Doda

Superintendent of Police-Jammu
Superintendent of Police-Kargil
Superintendent of Police-Kathua
Superintendent of Police-Kupwara
Superintendent of Police-Leh
Superintendent of Police-Poonch
Superintendent of Police-Pulwama
Superintendent of Police-Rajouri
Superintendent of Police-Srinagar
Superintendent of Police-Udhampur
Superintendent of Police-Kulgam
Superintendent of Police-Ganderbal
Superintendent of Police-Awantipora
Superintendent of Police-Handarawara
Superintendent of Police-Reasi
Superintendent of Police-Ramban
Commandants of Armed Police
Additional Superintendent of Police-Jammu
Additional Superintendent of Police-Srinagar
Superintendent of Police-PCR Srinagar
Superintendent of Police-PCR Jammu
Superintendent of Police-Crime, Kashmir
Superintendent of Police-Samba
Superintendent of Police-Sopian

Jharkhand

Senior Superintendent of Police, Ranchi
Senior Superintendent of Police, Singhbhum
Superintendent of Police, Bokaro
Superintendent of Police, Dhanbad
Superintendent of Police, Garhwa
Superintendent of Police, Gumla
Superintendent of Police, Koderma
Superintendent of Police, Pakur
Superintendent of Police, Sahebganj
Superintendent of Police, West Singhbhum
Superintendent of Police, Chatra
Superintendent of Police, Dumka
Superintendent of Police, Giridih
Superintendent of Police, Hazaribagh
Superintendent of Police, Palamu
Superintendent of Police, Deoghar
Superintendent of Police, City Jamshedpur
Superintendent of Police, Godda

Superintendent of Police, Lohardagga
Superintendent of Police, Rural Jamshedpur
Superintendent of Police, Latehar
Superintendent of Police, Saraikela
Superintendent of Police, Simdega
Superintendent of Police, Jamtara
Superintendent of Police, City Ranchi
Superintendent of Police, Rural Ranchi
Superintendent of Police, CID
Superintendent of Police, Special Branch
Superintendent of Police, Technical Services & Communications
Superintendent of Police, Traffic, Ranchi
Superintendent of Police, JAP-1
Superintendent of Police, Railway, Dhanbad
Superintendent of Police, State Crimes Record Bureau
Superintendent of Police, Special Task Force
Superintendent of Police, Ramgarh
Superintendent of Police, Khunti
Superintendent of Police, Security
Superintendent of Police (Organized crime), CID
Superintendent of Police (Cyber Crime & Operations), CID
Superintendent of Police, JAPTC, Padma
Superintendent of Police, Rail, Ranchi
Superintendent of Police (Security), Special Branch
Superintendent of Police, Vigilance
Superintendent of Police, Operation (Naxal), PHQ
AIG-Cum-Special Assistant to DG

Karnataka

Deputy Commissioner of Police – East Division, Bengaluru City
Deputy Commissioner of Police – West Division, Bengaluru City
Deputy Commissioner of Police – North Division, Bengaluru City
Deputy Commissioner of Police – South Division, Bengaluru City
Deputy Commissioner of Police – Central Division, Bengaluru City
Deputy Commissioner of Police – Administration, Bengaluru City
Deputy Commissioner of Police – Traffic East Division, Bengaluru City
Deputy Commissioner of Police – CAR Hqrs., Bengaluru City
Deputy Commissioner of Police, Law & Order, Mysore City
Deputy Commissioner of Police, Law & Order, Hubli-Dharward City
Deputy Commissioner of Police, Traffic West Division, Bengaluru
Deputy Commissioner of Police, South East Division, Bengaluru City
Deputy Commissioner of Police- North East Division, Bengaluru City
Superintendent of Police – Bengaluru (Rural)
Superintendent of Police – Kolar

Superintendent of Police – Kolar Gold Field
Superintendent of Police – Tumkur
Superintendent of Police – Mysore District
Superintendent of Police – Chamarajanagar
Superintendent of Police – Mandya
Superintendent of Police – Hassan
Superintendent of Police – Kodagu, Madikeri
Superintendent of Police – Chikmagalur
Superintendent of Police – Dakshin Kannada, Mangalore
Superintendent of Police – Uttar Kannada, Karwar
Superintendent of Police – Udupi
Superintendent of Police – Chitradurga
Superintendent of Police – Davanagere
Superintendent of Police – Shimoga
Superintendent of Police – Bellary
Superintendent of Police – Belgaum
Superintendent of Police – Bagalkot
Superintendent of Police – BijapurVijayapura
Superintendent of Police – Haveri
Superintendent of Police – Dharwad
Superintendent of Police – Gadag
Superintendent of Police – Gulbarga
Superintendent of Police – Raichur
Superintendent of Police – Koppal
Superintendent of Police – Bidar
Superintendent of Police – Ramanagaram
Superintendent of Police – Chikkaballapur
Superintendent of Police – Railways
Superintendent of Police – Intelligence
Superintendent of Police – CID
Deputy Commandant General Home Guards & Ex-officio Deputy Director of Civil Defence
Superintendent of Police – Lokayukta
AIQP, Crimes, Bengaluru
Superintendent of Police – Internal Security Division
Superintendent of Police – Kalaburgi
Commandant 1 st Bn, KSRP, Bengaluru
Superintendent of Police – Yadgir District
Deputy Commissioner of Police, Law & Order, Mangaluru City
Deputy Commissioner of Police, Crime, Bengaluru City

Kerala

Superintendent of Police–Kasargod
Superintendent of Police–Kannur
Superintendent of Police–Wayanad

Superintendent of Police-Kozhikode
Superintendent of Police-Malappuram
Superintendent of Police-Palakkad
Superintendent of Police-Thrissur
Superintendent of Police-Ernakulam
Superintendent of Police-Idukki
Superintendent of Police-Kottayam
Superintendent of Police-Alappuzha
Superintendent of Police-Pathanamthitta
Superintendent of Police-Kollam
Superintendent of Police-Thiruvananthapuram
Superintendent of Police- Special Branch Crime Investigation Department
Superintendent of Police- Crime Branch Crime Investigation Department
Superintendent of Police- Railways
Superintendent of Police- Vigilance
Superintendent of Police- Headquarters
Superintendent of Police- Telecom
Superintendent of Police- Computer
Commandants- Armed Police Battalions
Commandants- State Rapid Action Force
Principal- Police Training College
Assistant Director- Kerala Police Academy
Assistant Inspector General of Police- Public Grievances
Assistant Inspector General of Police- Headquarters
Additional Assistant Inspector General of Police- Headquarters
Aide-de-Camp to Governor
Dy. Commissioner of Police- Thiruvanthapuram City
Dy. Commissioner of Police- Kochi City
Dy. Commissioner of Police- Kozhikode City
Superintendent of Police- Women Cell
Commandant India Reserve Battalion I
Assistant Inspector General of Police- Coastal Police

Madhya Pradesh

Superintendent of Police – Balaghat, Bhind, Chhindwara., Dewas, Guna, Hoshangabad, Jhabua, Khargone, Morena, Panna, Ratlam, Satna, Shahdol, Shivpuri, Ujjain, Bhopal (North), Bhopal(South), Damoh, Dhar, Gwalior, Indore (East), Indore (West), Mandla, Narasinghpur, Raisen, Rewa, Sehore, Shajapur, Sidhi, Betul, Chhatarpur, Datia, Jabalpur, Khandwa, Mandsaur, Rajgarh, Sagar, Seoni, Tikamgarh, Vidisha, Badwani, Katni, Umaria, Dindori, Harda, Neemuch, Sheopur, Burhanpur, Ashoknagar, Anuppur, Alirajpur, Singroli, Agar Malwa
Commandant AIG-SB (General) PHQ
Commandant 35 th Bn. SAF Mandla
Superintendent of Police – Radio
Superintendent of Police – Rail, Indore
Superintendent of Police – Rail, Jabalpur
Superintendent of Police – Rail, Bhopal

Superintendent of Police – AIG Admn. & CID
Superintendent of Police – PTC/School (Indore, Rewar, Tigra & Sagar)
Commandant Hawk Force
District Superintendent of Police, Agar Malwa

Maharashtra

Deputy Commissioner of Police – Zone I-X, Brihan Mumbai
Deputy Commissioner of Police – Anti Narcotics Cell, Brihan Mumbai
Deputy Commissioner of Police – Zone I to IV, Thane City
Deputy Commissioner of Police – Zone I to III, Pune City
Deputy Commissioner of Police – Special Branch, Pune City
Deputy Commissioner of Police – Zone I to III, Nagpur City
Deputy Commissioner of Police – Special Branch, Nagpur City
Deputy Commissioner of Police, Railways, Western Railway, Mumbai
Superintendent of Police, Railways, Pune & Nagpur
Superintendent of Police – Raigadh
Superintendent of Police – Thane Rural
Superintendent of Police – Ratnagiri
Superintendent of Police – Sindhudurg
Superintendent of Police – Nasik Rural
Superintendent of Police – Ahmednagar
Superintendent of Police – Jalgaon
Superintendent of Police – Dhule
Superintendent of Police – Kolhapur
Superintendent of Police – Pune Rural
Superintendent of Police – Satara
Superintendent of Police – Sangli
Superintendent of Police – Solapur Rural
Superintendent of Police – Aurangabad Rural
Superintendent of Police – Jalna
Superintendent of Police – Beed
Superintendent of Police – Osmanabad
Superintendent of Police – Nanded
Superintendent of Police – Latur
Superintendent of Police – Parbhani
Superintendent of Police – Nagpur Rural
Superintendent of Police – Bhandara
Superintendent of Police – Chandrapur
Superintendent of Police – Gadchiroli
Superintendent of Police – , Gadchiroli (South)
Superintendent of Police – Wardha
Superintendent of Police – Amravati Rural
Superintendent of Police – Akola
Superintendent of Police – Yavatmal

Superintendent of Police – Buldhana
Superintendent of Police – Nandurbar
Superintendent of Police – Hingoli
Superintendent of Police – Washim
Superintendent of Police – Gondia
Commandant, State Reserve Police Force, Gr. I, II Pune, IV Nagpur, VIII Mumbai XI & Navi Mumbai
Deputy Commissioner of Police (Headquarters-I), Brihan Mumbai
Deputy Commissioner of Police Special Branch-I, Brihan Mumbai
Deputy Commissioner of Police, Traffic (HQ), Brihan Mumbai
Superintendent of Police, SID, (Administration), Maharashtra State, Mumbai
Deputy Commissioner of Police, Headquarter, Navi Mumbai
Deputy Commissioner of Police – Crime Investigation-I, Brihan Mumbai
Deputy Commissioner of Police – LA-I, Brihan Mumbai
Deputy Commissioner of Police – Suburban Traffic, Brihan Mumbai
Deputy Commissioner of Police – Zone-I, Navi Mumbai
Deputy Commissioner of Police – HQ, Nasik City
Deputy Commissioner of Police – HQ, Solapur City
Deputy Commissioner of Police – HQ, Amravati City
Superintendent of Police – Crime Investigation Department (Crime), Nagpur
Deputy Commissioner of Police – State Intelligence Department, Pune
Deputy Commissioner of Police – Traffic, Pune City
Deputy Commissioner of Police – HQ, Aurangabad City
Superintendent of Police – Anti Corruption Bureau, Nagpur
Superintendent of Police – Crime Investigation Department , Aurangabad
Principal – Police Training School, Nagpur
Principal – Police Training School, Khandala
Superintendent of Police – Anti Corruption Bureau, Thane
Superintendent of Police – Anti Corruption Bureau, Pune
Deputy Commissioner of Police – Zone-II, Brihan Mumbai

Manipur

Senior Superintendent of Police/Superintendent of Police – Districts
Superintendent of Police – CID (Special Branch)
Superintendent of Police – CID (Criminal Branch)
Superintendent of Police – Narcotics & Border Affairs
Superintendent of Police –VIP Security
Superintendent of Police – Special Investigation Team
Superintendent of Police – Vigilance
Commandant (AP Bns.)

Nagaland

Superintendent of Police -Districts -(Kohima, Mukokchung, Dtuensang, Zuheboto, Mon, Wokha, Phek, Dimapur, Peren, Kiphre and Longleng)
Superintendent of Police-Spl. Branch

Commandant, Nagaland Armed Police Battalion
Commandant, NAPTC
Principal, Police Training School
Superintendent of Police- Crime
Assistant Inspector General of Police (Administration)
Assistant Inspector General of Police (Supply)
Superintendent of Police-SCRB

Orissa

Superintendent of Police Districts
Superintendent of Police- Vigilance
Superintendent of Police- Crime Branch
Superintendent of Police- Special Branch
Assistant Inspector General of Police-State Police Headquarters
Superintendent of Police-Railways
Commandant
Additional Superintendent of Police- Districts/Deputy Commandant, Bns.
Deputy Commissioner of Police- Territorial

Punjab

Superintendent of Police- Jalandhar
Superintendent of Police – City, Jalandhar
Senior Superintendent of Police/Superintendent of Police- Amritsar
Senior Superintendent of Police/Superintendent of Police - Majitha
Superintendent of Police – City, Amritsar
Senior Superintendent of Police/Superintendent of Police- Bhatinda
Superintendent of Police – City, Bhatinda
Senior Superintendent of Police/Superintendent of Police- Gurdaspur
Senior Superintendent of Police/Superintendent of Police- Patiala
Senior Superintendent of Police/Superintendent of Police- Ludhiana
Senior Superintendent of Police/Superintendent of Police-Jagraon
Superintendent of Police – City, Ludhiana
Senior Superintendent of Police/Superintendent of Police- Sangrur
Senior Superintendent of Police/Superintendent of Police- Ferozepur
Senior Superintendent of Police/Superintendent of Police- Faridkot
Senior Superintendent of Police/Superintendent of Police- Kapurthala
Senior Superintendent of Police/Superintendent of Police-Ropar
Senior Superintendent of Police/Superintendent of Police- Hoshiarpur
Senior Superintendent of Police/Superintendent of Police- Tarn Taran
Senior Superintendent of Police/Superintendent of Police- Batala
Senior Superintendent of Police/Superintendent of Police- Khanna
Senior Superintendent of Police/Superintendent of Police-NawanShahar
Superintendent of Police- Muktsar
Senior Superintendent of Police/Superintendent of Police- Moga
Senior Superintendent of Police/Superintendent of Police- Mansa

Senior Superintendent of Police/Superintendent of Police- Barnala
Senior Superintendent of Police/Superintendent of Police- Fatehgarh Sahib
Senior Superintendent of Police/ Superintendent of Police – S.A.S. Nagar
Astt. Inspector General of Police – Investigation Crime, Punjab, Chandigarh
Astt. Inspector General – Special Branch-I, Intelligence Punjab, Chandigarh
Superintendent of Police – CID, Amritsar
Commandants – PAP, Bns. (7 th , 27 th , 36 th , 75 th , 80 th , 82 nd)
Commandants – IRB (1 st , 2 nd)
Deputy Director-Indoor, MRS, Punjab Police Academy, Phillaur
AIQP, Provisioning, CPO, Punjab, Chandigarh
Astt. Inspector General of Police, Personnel-1, CPO, Punjab, Chandigarh
Commandants –7 th IRB, Kapurthala
Astt. Inspector General of Police/Information Technology, Punjab, Chandigarh
Comdt.,-4 th CDO Bn., S.A.S. Nagar
SP-Anti-Smuggling, CID, Amritsar.

Rajasthan

Superintendent of Police - Jaipur Rural
Superintendent of Police - Dausa
Superintendent of Police – Sikkar
Superintendent of Police - Jhunjhunu
Superintendent of Police - SwaiMadhopur
Superintendent of Police - Alwar
Superintendent of Police - Dholpur
Superintendent of Police - Bharatpur
Superintendent of Police - Karauli
Superintendent of Police - Ajmer
Superintendent of Police - Nagaur
Superintendent of Police - Bhilwara
Superintendent of Police - Tonk
Superintendent of Police - Kota City
Superintendent of Police - Jhalawar
Superintendent of Police - Bundi
Superintendent of Police - Baran
Superintendent of Police - Jalore
Superintendent of Police - Jodhpur Rural
Superintendent of Police - Pali
Superintendent of Police –Jaisalmer
Superintendent of Police - Barmer
Superintendent of Police - Sirohi
Superintendent of Police – Udaipur
Superintendent of Police –Dungarpur
Superintendent of Police –Chittorgarh
Superintendent of Police –Rajsamand

Superintendent of Police –Banswara
Superintendent of Police – Bikaner
Superintendent of Police -, Hanumangarh
Superintendent of Police –Ganganagar
Superintendent of Police – Churu
Superintendent of Police –Kota Rural
Deputy Commissioner of Police- Headquarters and Traffics, The office of the Commissioner of Police, Jodhpur
Superintendent of Police –Special Operation Group, Jaipur
Superintendent of Police –(I) Anti-Corruption Bureau
Superintendent of Police – (II) Anti-Corruption Bureau
Deputy Commissioner of Police- West Jaipur Police
Deputy Commissioner of Police- Jodhpur East, Jodhpur
Superintendent of Police – Pratapgarh
Commandant RAC Battalions
Superintendent of Police- Crime Branch (Investigation), Jaipur
Superintendent of Police- Intelligence, Kota
Superintendent of Police- Intelligence, Jodhpur
Superintendent of Police- Intelligence, Jaipur
Superintendent of Police- CB- Human Rights & Weaker Sections
Dy. Director – Rajasthan Police Academy
Superintendent of Police – GRP, Ajmer
Superintendent of Police – GRP (North), Jodhpur
DCP- (Headquarters), Jaipur Police.
DCP- (Traffic), Jaipur Police.
Superintendent of Police – Security, Jaipur
Superintendent of Police – Vigilance, Jaipur
Principal, P.T.S, Kishangarh, Ajmer
Superintendent of Police-(I) CID, CB, Jaipur
Superintendent of Police- Anti Terrorist Squad, Jaipur
Superintendent of Police- Law& Order, PHQ, Jaipur.
DCP- (North) Jaipur Police
DCP- (South) Jaipur Police
DCP- (East) Jaipur Police

Sikkim

Superintendent of Police-Districts
Superintendent of Police –Crime
Assistant Inspector General of Police-(HQ)
Commandant-SAP
Commandant-IR BN

Tamil Nadu

Superintendent of Police, Kancheepuram
Superintendent of Police, Thiruvallur
Superintendent of Police, Villupuram

Superintendent of Police, Cuddalore
Superintendent of Police, Tiruvannamalai
Superintendent of Police, Vellore
Superintendent of Police, Salem
Superintendent of Police, Namakkal
Superintendent of Police, Dharampuri
Superintendent of Police, Coimbatore
Superintendent of Police, Erode
Superintendent of Police, The Nilgiris
Superintendent of Police, Tirucharapalli
Superintendent of Police, Pudukottai
Superintendent of Police, Karur
Superintendent of Police, Perambalur
Superintendent of Police, Thanjavur
Superintendent of Police, Nagapattinam
Superintendent of Police, Tiruvarur
Superintendent of Police, Madurai
Superintendent of Police, Virudhunagar
Superintendent of Police, Dindigul
Superintendent of Police, Theni
Superintendent of Police, Ramanathapuram
Superintendent of Police, Sivagangai
Superintendent of Police, Tirunelveli
Superintendent of Police, Toothukudi
Superintendent of Police, Kanyakumari
Superintendent of Police, Krishnagiri
Deputy Commissioner of Police, L&O, Madurai City
Deputy Commissioner of Police, L&O, Coimbatore City
Deputy Commissioner of Police, L&O, Salem City
Deputy Commissioner of Police, L&O, Trichy City
Deputy Commissioner of Police, L&O, Tirunelveli City
Deputy Commissioner of Police, St. Thomas Mount, Chennai
Deputy Commissioner of Police, T. Nagar, Chennai
Deputy Commissioner of Police, Anna Nagar, Chennai
Deputy Commissioner of Police, Triplicane, Chennai
Deputy Commissioner of Police, Adyar, Chennai
Deputy Commissioner of Police, Pulianthope, Chennai
Deputy Commissioner of Police, Washermen pet, Chennai
Deputy Commissioner of Police, Traffic North, Chennai
Deputy Commissioner of Police, Traffic South, Chennai
Deputy Commissioner of Police, Flower Bazar, Chennai
Deputy Commissioner of Police (Hqrs.), Chennai
Deputy Commissioner of Police, Security, Chennai Police
Deputy Commissioner of Police, Int. Section, Chennai

Superintendent of Police, Special Br., CID, Chennai
Superintendent of Police, Crime Br., CID, Chennai
Superintendent of Police, Spl. Br., CID, Security-1, Chennai
Superintendent of Police-Narcotic IB, Chennai
Superintendent of Police-Civil Supplies, CID, Chennai
Superintendent of Police-'Q' Br. CID, Chennai
Superintendent of Police, Security Branch II CID, Chennai
Superintendent of Police-DAVC, Chennai
Principal, Police Trg. College, Chennai
Commandants, TSP Battalions.
Addl. Inspector General of Police, Admn. Chennai
Addl. Inspector General of Police-Hqrs, Chennai
Superintendent of Police- Ariyalur
Superintendent of Police- Tiruppur
Deputy Commissioner of Police, Mylapore
Deputy Commissioner of Police- Traffic(Central), Chennai Police
Superintendent of Police, Railways, Chennai
Deputy Commissioner of Police, Traffic, Chennai Sub-urban, Chennai
Deputy Commissioner of Police, Kilpauk, Chennai Police, Chennai
Deputy Commissioner of Police, C&T, Coimbatore City
Deputy Commissioner of Police, Madhavaram, Chennai Suburban
Deputy Commissioner of Police, Ambattur

Telangana

Superintendent of Police

Tripura

Asstt. Inspector General of Police – Headquarters
Asstt. Inspector General of Police – Operations
Superintendent of Police – District (South Tripura)
Superintendent of Police – District (West Tripura)
Superintendent of Police – District (North Tripura)
Superintendent of Police – District (Dhalai)
Superintendent of Police – Special Branch
Superintendent of Police – Vigilance
Superintendent of Police – Mobile Task Force
Superintendent of Police – CID
Superintendent of Police – Enforcement
Superintendent of Police – Procurement
Superintendent of Police – Police Control
Commandant-Home Guards
Principal-Police Training College
Additional Superintendent of Police- Special Branch
Additional Superintendent of Police- Rural

Uttarakhand

Senior Superintendent of Police- Dehradun
Senior Superintendent of Police- Nainital
Senior Superintendent of Police- Haridwar
Superintendent of Police-Pithoragarh
Superintendent of Police- Almora
Superintendent of Police-Pauri
Superintendent of Police- Tehri
Superintendent of Police-Chamoli
Superintendent of Police-Uttarkashi
Superintendent of Police-Udham Singh Nagar
Superintendent of Police-Champawat
Superintendent of Police-Bageshwar
Superintendent of Police- Rudrapur
Commandant – 31 st Bn PAC, Rudrapur, Udham Singh Nagar
Commandant – 40 th Bn PAC, Haridwar
Commandant – 46 th Bn PAC, Udham Singh Nagar
Commandant – PAC (Indian Reserve Bn)
Senior Superintendent of Police, Special Task Force/Operations
Assistant Inspector General of Police- Provisioning & Modernization
Superintendent of Police Vigilance HQrs.
Commandant, India Reserve II Bn.

Uttar Pradesh

Sr. Superintendent of Police – Aligarh
Sr. Superintendent of Police – Budaun
Sr. Superintendent of Police – Bulandshahar
Sr. Superintendent of Police – Etah
Sr. Superintendent of Police – Etawah
Sr. Superintendent of Police – Faizabad
Sr. Superintendent of Police – Gautam Budh Nagar
Sr. Superintendent of Police – Ghaziabad
Sr. Superintendent of Police – Jhansi
Sr. Superintendent of Police – Mathura
Sr. Superintendent of Police – Muzaffarnagar
Sr. Superintendent of Police – Saharanpur
Sr. Superintendent of Police – Allahabad
Sr. Superintendent of Police – Agra
Sr. Superintendent of Police – Bareilly
Sr. Superintendent of Police – Gorakhpur
Sr. Superintendent of Police – Kanpur Nagar
Sr. Superintendent of Police – Lucknow
Sr. Superintendent of Police – Moradabad
Sr. Superintendent of Police – Meerut

Sr. Superintendent of Police – Varanasi
Sr. Superintendent of Police –Shamli
Sr. Superintendent of Police –Sambhal
Sr. Superintendent of Police –Hapur
Sr. Superintendent of Police –Amethi
Superintendent of Police – Azamgarh
Superintendent of Police – Ambedkar Nagar
Superintendent of Police – Auraiya
Superintendent of Police – Ballia
Superintendent of Police – Banda
Superintendent of Police – Bahraich
Superintendent of Police – Basti
Superintendent of Police – Balrampur
Superintendent of Police – Bagpat
Superintendent of Police – Bijnor
Superintendent of Police – Barabanki
Superintendent of Police – Chandauli
Superintendent of Police – ChitrakootDham
Superintendent of Police – Deoria
Superintendent of Police – Fatehgarh
Superintendent of Police – Firozabad
Superintendent of Police – Fatehpur
Superintendent of Police – Ghazipur
Superintendent of Police – Gonda
Superintendent of Police – Hamirpur
Superintendent of Police – Hardoi
Superintendent of Police – Jaunpur
Superintendent of Police – JyotibaPhule Nagar
Superintendent of Police – Jalaun
Superintendent of Police – Kannauj
Superintendent of Police – Kanpur Dehat
Superintendent of Police – Kushi Nagar
Superintendent of Police – Kaushambi
Superintendent of Police – Kheri
Superintendent of Police – Lalitpur
Superintendent of Police – Mirzapur
Superintendent of Police – Mahoba
Superintendent of Police – Maharajganj
Superintendent of Police – Mainpuri
Superintendent of Police – Mahamaya Nagar
Superintendent of Police – Mau
Superintendent of Police – Pilibhit
Superintendent of Police – Pratapgarh
Superintendent of Police – Raebareli

Superintendent of Police – Rampur
Superintendent of Police – Shahajahanpur
Superintendent of Police –Siddhartha Nagar
Superintendent of Police – Sultanpur
Superintendent of Police – Sonbhadra
Superintendent of Police – Sitapur
Superintendent of Police – Shravasti
Superintendent of Police – SantKabir Nagar
Superintendent of Police – SantRavidas Nagar
Superintendent of Police – Unnao
Superintendent of Police, Railways, Luknow
Superintendent of Police, Railways, Allahabad
Superintendent of Police, Railways, Moradabad
Superintendent of Police, Railways, Jhansi
Superintendent of Police, Railways, Agra
Superintendent of Police, Railways, Gorakhpur
Superintendent of Police, Intelligence, Head Quarters
Superintendent of Police- Intelligence HQrs, Lucknow
Superintendent of Police, CB CID
Superintendent of Police, Anti Corruption Organization
Commandant, PAC Battalion.
Superintendent of Police- Kanshi Ram Nagar
Deputy Director-Traffic, Lucknow
Superintendent of Police- Human Rights & Court Cases, Lucknow
Superintendent of Police- Vigilance Establishment, Lucknow
Superintendent of Police- Training & Security, Lucknow
Superintendent of Police- Technical Services, Lucknow
Superintendent of Police- Special Task Force, Lucknow
Superintendent of Police- Crime Branch CID, Lucknow
Superintendent of Police- Economic Offences Wing HQrs, Lucknow
Superintendent of Police- Estt. PHQ, Allahabad
Commandant 48 Bn PAC, Sonbhadra
Commandant 49 Bn PAC, Mau
Superintendent of Police- UP PHQ, Allahabad
Superintendent of Police- Intelligence (VK), Lucknow
Superintendent of Police- Economic Offences Wing, Kanpur
Superintendent of Police- SCRB, Lucknow
Superintendent of Police/Assistant Director- UP Police Computer Centre, Lucknow
Superintendent of Police- ATS Zone, Lucknow
Superintendent of Police (Regional)- Intelligence, Lucknow
Superintendent of Police (Regional)- Intelligence, Kanpur Nagar
Superintendent of Police (Regional)- Intelligence, Meerut
Superintendent of Police (Regional)- Intelligence, Varanasi
Superintendent of Police (Regional)- Intelligence, Agra

Superintendent of Police (CM Security)- Intelligence Hqrs, Lucknow
Superintendent of Police- PTS, Gorakhpur
Commandant, RTC, Chunar, Mirzapur
Superintendent of Police- Law & Order, DGP Hqrs, UP, Lucknow
Superintendent of Police- Administration, DGP Hqrs, UP, Lucknow

West Bengal

Superintendent of Police—Howra
Superintendent of Police—Nadia
Superintendent of Police—Murshidabad
Superintendent of Police—Burdwan
Superintendent of Police—Birbhum
Superintendent of Police—Hooghly
Superintendent of Police—Bankura
Superintendent of Police—PurbaMedinipur
Superintendent of Police—PaschimMedinipur
Superintendent of Police—Purulia
Superintendent of Police—Jalpaiguri
Superintendent of Police—Cooch-Behar
Superintendent of Police—Darjeeling
Superintendent of Police—Malda
Superintendent of Police—Uttar Dinajpur
Superintendent of Police—DakshinDinajpur
Superintendent of Police—North 24 Parganas
Superintendent of Police—South 24 Parganas
Spl. Superintendent of Police—Intelligence Branch, W.B.
Spl. Superintendent of Police—Crime Investigation Department, W.B.
Spl. Superintendent of Police—Intelligence Branch, Siliguri, W.B.
Superintendent of Police—Railway Police, Howrah
Superintendent of Police— Railway Police, Sealdah
Superintendent of Police— Railway Police, Siliguri
Superintendent of Police— Railway Police, Kharagpur
Commandant— Eastern Frontier Rifles, 1 st Bn.
Commandant —Eastern Frontier Rifles, 2 nd Bn.
Commandant —Eastern Frontier Rifles, 3 rd Bn.
Commandant —State Armed Police, 1 st Bn., W.B.
Commandant —State Armed Police, 2 nd Bn., W.B.
Commandant —State Armed Police, 3 rd Bn., W.B.
Commandant —State Armed Police, 4 th Bn., W.B.
Commandant —State Armed Police, 6 th Bn., W.B.
Commandant —State Armed Police, 7 th Bn., W.B.
Commandant —State Armed Police, 8 th Bn., W.B.
Commandant —1 ST I.R. Bn, Durgapur, W.B.
Deputy Commissioner of Police—Traffic, Kolkata

Deputy Commissioner of Police—Enforcement Branch, Kolkata
Deputy Commissioner of Police—Detective Department, Kolkata
Deputy Commissioner of Police—Central Division, Kolkata
Deputy Commissioner of Police—Eastern Suburban Division, Kolkata
Deputy Commissioner of Police—South Division, Kolkata
Deputy Commissioner of Police—Port Division, Kolkata
Deputy Commissioner of Police—Reserve Force, Kolkata
Deputy Commissioner of Police—North Division, Kolkata
Deputy Commissioner of Police—Wireless, Kolkata
Deputy Commissioner of Police—Kolkata Armed Police, 1 st Bn. , Kolkata
Deputy Commissioner of Police—Kolkata Armed Police, 2 nd Bn. , Kolkata
Deputy Commissioner of Police—Kolkata Armed Police, 3 rd Bn. , Kolkata
Deputy Commissioner of Police—Kolkata Armed Police, 4 th Bn. , Kolkata
Deputy Commissioner of Police—Kolkata Armed Police, 5 th Bn. , Kolkata
Deputy Commissioner of Police—DD (Special) , Kolkata
Addl. Superintendent of Police— Headquarters, Darjeeling
Addl. Superintendent of Police— Barasat, North 24 Parganas
Addl. Superintendent of Police—Headquarters, Howrah.
Addl. Superintendent of Police— Hooghly
Addl. Superintendent of Police— Murshidabad
Addl. Superintendent of Police— Purulia
Addl. Superintendent of Police— Kharagpur
Addl. Superintendent of Police— Headquarters, South 24 Parganas
Addl. Superintendent of Police— Birbhum
Addl. Superintendent of Police— Bankura
Addl. Superintendent of Police— Nadia
Addl. Superintendent of Police— Asansole
Addl. Superintendent of Police— Jalpaiguri
Addl. Superintendent of Police— Siliguri
Addl. Superintendent of Police— Malda
Addl. Superintendent of Police— Uttar Dinajpur
Addl. Superintendent of Police— DakshinDinajpur
Addl. Superintendent of Police— Cooch-Behar
Addl. Superintendent of Police— Town Howrah
Addl. Superintendent of Police— Industrial, Hooghly.
Addl. Superintendent of Police—Durgapur.
Addl. Superintendent of Police—Barackpur
Addl. Superintendent of Police—Bidhannagar
Addl. Superintendent of Police—Industrial, South 24 Parganas
Addl. Superintendent of Police—Rural, South 24 Parganas
Assistant Inspector General of Police
Superintendent of Police—Jhargam District
Superintendent of Police—CIF, West Bengal
Commandant, SSF, Barackpur

Commandant, I.R. 2 nd Bn., Siliguri
Superintendent of Police-I, Operations/CIF, W.B.
Superintendent of Police-II, Operations/CIF, W.B.
Superintendent of Police-I, SIG, W.B.
Superintendent of Police-II, SIG, W.B.
Superintendent of Police-I, Coastal Security, W.B.
Superintendent of Police-II, Coastal Security, W.B.
Addl. Superintendent of Police-I, Operation/CIF, W.B.
Addl. Superintendent of Police-II, Operation/CIF, W.B.

PART (C)

Posts carrying pay above the time scale or Central (Deputation on Tenure) Allowance in addition to pay in the time scale under the Central Government when held by members of Service as on 01.01.2016.

Sl. No.	Office or Union Territory	Particulars of Posts	Pay or Pay-Scale	Central (Deputation as Tenure) Allowance
1	2	3	4	5
1.	Intelligence Bureau	Director	Level 17 in the Pay Matrix	
		Special Director	Level 17 or Level 16 in the Pay Matrix	
		Additional Director	Level 15 in the Pay Matrix	
		Joint Director	Level 14 in the Pay Matrix	
		Deputy Director	Level 13A in the Pay Matrix	10 % of the basic pay subject to the maximum of rupees four thousand per mensem
		Asstt. Director	Level 11 in the Pay Matrix	10 % of the basic pay subject to the maximum of rupees four thousand per mensem
			Level 12 in the Pay Matrix	
			Level 13 in the Pay Matrix	
		Central Intelligence Officer	Level 11 in the Pay Matrix	10 % of the basic pay subject to the maximum of rupees four thousand per mensem
			Level 12 in the Pay Matrix	
			Level 13 in the Pay Matrix	
		Joint Asstt. Director	Level 11 in the Pay Matrix	10 % of the basic pay subject to the maximum of rupees four thousand per mensem
		Deputy Central Intelligence Officers	Level 10 in the Pay Matrix	10 % of the basic pay subject to the maximum of rupees four thousand per mensem

2.	Central Bureau of Investigation	Director	Level 17 in the Pay Matrix	
		Special Director	Level 16 in the Pay Matrix	
		Additional Director	Level 15 in the Pay Matrix	
		Joint Director/CBI and Spl. IGP, SPE	Level 14 in the Pay Matrix	
		Deputy Inspector General of Police	Level 13A in the Pay Matrix	10 % of the basic pay subject to the maximum of rupees four thousand per mensem
		Deputy Director	Level 13A in the Pay Matrix	10 % of the basic pay subject to the maximum of rupees four thousand per mensem
		Asstt. IGP, CBI/ Senior most Supdt. of Police in those local branches where there is more than one SP/SP posted at one of the Central Units having All India jurisdiction.	Level 11 in the Pay Matrix.	
			Level 12 in the Pay Matrix.	
			Level 13 in the Pay Matrix.	
		All Supdts. of Police other than those referred to above	Level 11 in the Pay Matrix.	10% of the basic pay subject to the maximum of rupees four thousand per mensem
Level 12 in the Pay Matrix.				
Level 13 in the Pay Matrix.				
3.	Sardar Vallabhabhai Patel National Police Academy	Director	Level 16 in the Pay Matrix.	
		Joint Director	Level 14 in the Pay Matrix	
		Dy. Director	Level 13A in the Pay Matrix.	10% of the basic pay subject to the maximum of rupees four thousand per mensem**
		Asstt. Director	Level 11 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
4.	Border Security Force	Director General	Level 17 in the Pay Matrix.	
		Spl. Director General	Level 16 in the Pay Matrix.	
		Addl. Director General	Level 15 in the Pay Matrix	
		Inspector General	Level 14 in the Pay Matrix.	
		Dy. IG/Dy. Director	Level 13A in the Pay Matrix.	10 % of the basic pay subject to the

				maximum of rupees four thousand per mensem**
5.	Central Reserve Police Force	Director General	Level 17 in the Pay Matrix	
		Spl. Director General	Level 16 in the Pay Matrix.	
		Addl. Director General	Level 15 in the Pay Matrix.	
		Inspector General	Level 14 in the Pay Matrix.	
		Dy. Inspector General of Police/ Dy. Director	Level 13A in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
		Commandant/Asstt Director	Level 11 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
6.	Indo-Tibetan Border Police	Director General	Level 17 in the Pay Matrix.	
		Inspector General	Level 14 in the Pay Matrix.	
		Dy. Inspector General	Level 13A in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
7.	Central Industrial Security Force	Director General	Level 17 in the Pay Matrix.	
		Addl. Director General	Level 15 in the Pay Matrix	
		Inspector General	Level 14 in the Pay Matrix.	
		Dy. Inspector General	Level 13A in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
		Asstt. Inspector General/ Commandant/ Principal, Training College	Level 11 in the Pay Matrix. Level 12 in the Pay Matrix. Level 13 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
8.	Bureau of Police Research and Development	Director General	Level 16 in the Pay Matrix	
		Addl. Director General	Level 15 in the Pay Matrix	
		Director	Level 14 in the Pay Matrix.	
		Deputy Director	Level 13A in the Pay Matrix.	10 % of the basic pay subject to the maximum of

				rupees four thousand per mensem**
		Asstt. Director	Level 11 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
			Level 12 in the Pay Matrix.	
			Level 13 in the Pay Matrix.	
		Principal, Central Detective Training School, Calcutta, Chandigarh and Hyderabad	Level 11 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
			Level 12 in the Pay Matrix.	
			Level 13 in the Pay Matrix.	
		Vice-Principal, Central Detective Training School, Calcutta, Chandigarh and Hyderabad	Level 11 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
9.	National Security Guard	Director General	Level 17 in the Pay Matrix	
		Inspector General	Level 14 in the Pay Matrix	
10.	National Crime Record Bureau	Director	Level 15 in the Pay Matrix.	
		Joint Director	Level 14 in the Pay Matrix	
		Deputy Director	Level 13A in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
		Assistant Director	Level 11 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
11.	Railways	Director General RPF	Level 17 in the Pay Matrix	
		IG-cum-Chief Security Officer	Level 14 in the Pay Matrix.	
		DIG/RPSF and Addl. Director, Security/ Chief Security Officer	Level 13A in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
		Asstt. IG and Dy. Director/Security	Level 13 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
12	Civil Aviation	Commissioner of	Level 15 in the Pay Matrix.	

		Security		
13	SashastraSeema Bal	Director General	Level 17 in the Pay Matrix	
		Addl. Director General	Level 15 in the Pay Matrix	
		Inspector General	Level 14 in the Pay Matrix.	
		Dy. Inspector General	Level 13A in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
14	Civil Defence, Home Guard and Fire Services	Director General	Level 16 in the Pay Matrix.	
		Inspector General	Level 14 in the Pay Matrix.	
15	NDRF	Director General	Level 15 in the Pay Matrix.	
16	NEPA	Director	Level 14 in the Pay Matrix.	
		Deputy Inspector General	Level 13A in the Pay Matrix.	
17	NHRC	Director General (Investigation)	Level 16 in the Pay Matrix.	
		Deputy Inspector General	Level 13A in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
		SP	Level 11 in the Pay Matrix. Level 12 in the Pay Matrix. Level 13 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
18	NICFS	Director	Level 15 in the Pay Matrix.	
		Deputy Inspector General	Level 13A in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
19	NIA	Director General	Level 17 in the Pay Matrix	
		Addl. Director General	Level 15 in the Pay Matrix.	
		Inspector General	Level 14 in the Pay Matrix.	
		Deputy Inspector General	Level 13A in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**
		SP	Level 11 in the Pay Matrix. Level 12 in the Pay Matrix. Level 13 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem**

** Till a final decision on CDTA is taken by the Committee constituted for the said purpose, CDTA will continue to be paid at existing rates in existing pay structure, as if the pay had not been revised w.e.f 1st day of January, 2016.

Note.- The Central (Deputation on Tenure) Allowance specified in this rule shall be paid to a member of the Service for the period of deputation approved by the competent authority.

PART (D)

Posts in the Central Government carrying pay above the time-scale or Central (Deputation on Tenure) Allowance in addition to the time-scale when held by member of the Service (as on 01.01.2016)

Particulars of Post	Pay/Scale of Pay	Central (Deputation on Tenure) Allowance
(1)	(2)	(3)
(1) Secretary to the Government of India/ Special Secretary to the Government of India	Level 17 in the Pay Matrix.	---
(2) Additional Secretary to the Government of India	Level 15 in the Pay Matrix.	---
(3) Joint Secretary to the Government of India	Level 14 in the Pay Matrix.	---
(4) Director to the Government of India	(i) Level 13 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem. **
(5) Deputy Secretary to the Government of India	Level 13 in the Pay Matrix.or Level 12 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem. **
(6) Under Secretary to the Government of India	Level 12 in the Pay Matrix.or Level 11 in the Pay Matrix.	10 % of the basic pay subject to the maximum of rupees four thousand per mensem. **

**Till a final decision on CDTA is taken by the Committee constituted for the said purpose, CDTA will continue to be paid at existing rates in existing pay structure, as if the pay had not been revised w.e.f 1st day of January, 2016.

Note.- The Central (Deputation on Tenure) Allowance specified in this rule shall be paid to member of the Service for the period of deputation approved by the competent authority.

SCHEDULE - III
Pay Matrix (w.e.f 01.01.2016)

Pay Band	15600-39100			37400-67000	37400-67000		67000-79000	75500-80000	80000
Grade	5400	6600 (STS)	7600 (JAG)	8700 (Selection Grade)	8900	10000	-	-	-
Level	10	11	12	13	13A	14	15	16	17
1	56100	67700	78800	118500	131100	144200	182200	205400	225000
2	57800	69700	81200	122100	135000	148500	187700	211600	
3	59500	71800	83600	125800	139100	153000	193300	217900	
4	61300	74000	86100	129600	143300	157600	199100	224400	
5	63100	76200	88700	133500	147600	162300	205100		
6	65000	78500	91400	137500	152000	167200	211300		
7	67000	80900	94100	141600	156600	172200	217600		
8	69000	83300	96900	145800	161300	177400	224100		
9	71100	85800	99800	150200	166100	182700			
10	73200	88400	102800	154700	171100	188200			
11	75400	91100	105900	159300	176200	193800			
12	77700	93800	109100	164100	181500	199600			
13	80000	96600	112400	169000	186900	205600			
14	82400	99500	115800	174100	192500	211800			
15	84900	102500	119300	179300	198300	218200			
16	87400	105600	122900	184700	204200				
17	90000	108800	126600	190200	210300				
18	92700	112100	130400	195900	216600				
19	95500	115500	134300	201800					
20	98400	119000	138300	207900					
21	101400	122600	142400	214100					
22	104400	126300	146700						
23	107500	130100	151100						
24	110700	134000	155600						
25	114000	138000	160300						
26	117400	142100	165100						
27	120900	146400	170100						
28	124500	150800	175200						
29	128200	155300	180500						
30	132000	160000	185900						
31	136000	164800	191500						
32	140100	169700	197200						
33	144300	174800	203100						
34	148600	180000	209200						
35	153100	185400							
36	157700	191000							
37	162400	196700							
38	167300	202600							
39	172300	208700							
40	177500								

FORM OF OPTION

[See rule 6]

*1 I, _____ hereby elect the revised pay structure with effect from 1st January, 2016.

*2. I _____ hereby elect to continue on Pay Band and Grade Pay on my substantive/officiating post mentioned below until.

* the date of my next increment/the date of my subsequent increment raising my pay to Rs. _____ / I vacate or cease to draw pay in the existing pay structure/the date of my promotion/upgradation to the post of _____.

Existing Pay Band and Grade Pay _____

Signature _____

Name _____

Designation _____

Office in which employed _____

* To be scored out, if not applicable.

UNDERTAKING

I hereby undertake that in the event of my pay having been fixed in a manner contrary to the provisions contained in these Rules, as detected subsequently, any excess payment so made shall be refunded by me to the Government either by adjustment against future payments due to me or otherwise.

Signature _____

Name _____

Designation _____

Date:

Place:

Proforma- A**[Schedule 1 (8)]****PROFORMA REGARDING FIXATION OF PAY OF STATE POLICE SERVICE OFFICERS APPOINTED TO OFFICIATE IN INDIAN POLICE SERVICE CADRE POSTS OR APPOINTED TO INDIAN POLICE SERVICE**

1. Name of the officer :
2. Date of appointment to Indian Police Service/ appointment to officiate in a Cadre post :
3. Designation of the post held immediately prior to such appointment in Indian Police Service :
4. Pay scale and pay drawn in the State Police Service on the date of appointment to Indian Police Service or to officiate in a cadre post.
5. Was the officer substantive or officiating in the post mentioned in serial number 3 :
6. If officiating for less than three years, what was the substantive post:
7. Pay and pay scale of the substantive post or of the post in which he was officiating for a period of three years or more, continuously and after following the prescribed procedure :
8. Details of all the posts held by the officer before his appointment in the Service, pay scales and pay drawn in these posts :
9. Were the pay scales referred to in serial number 4 and 7 in force from 1.1.2016:
10. If so, what was the Dearness Allowance admissible with reference to
 - (a) Substantive post :
 - (b) Officiating post :
 (at the rate of Dearness Allowance in force on 1.1.2016 and not with reference to the Dearness Allowance rates in force on the date of appointment to Indian Police Service/appointment to officiate in Indian Police Service).
11. If the answer to serial number 9 is 'NO', when was the pay scale revised for the first time after 1.1.2006 and what were the pre-revised scale for the post referred to in serial number 7.
12. What was the quantum of Dearness Allowance/Dearness Pay/Interim relief sanctioned after 1.1.2016 and merged in the scale for the post referred to in serial number 7.
13. Number of completed years of service in Class I or Group 'A' of State Police Service
14. Proposal of the State Government for fixation of pay and basis thereof.

EXPLANATORY MEMORANDUM

The Central Government has decided to implement the recommendations made by the Sixth Central Pay Commission with the modification approved by the Seventh Central Pay Commission with modification approved by the Government as contained in Government of India Resolution No. 1-2/2016-IC dated the 25th July, 2016 relating to revision of pay scales in respect of the All India Services with effect from 1st January, 2016. With a view to implement those recommendations, the Indian Police Service (Pay) Rules, 2007 are being amended accordingly with effect from 1st January, 2016.

It is certified that no member of the Indian Police Service is likely to be adversely affected by giving retrospective effect to these rules.

[F. No. 14021/3/2016-AIS-II]

KAVITHA V. PADMANABHAN, Dy. Secy.

MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS**(Department of Personnel and Training)****NOTIFICATION**

New Delhi, 12th August, 2022

G.S.R. 627(E).—In exercise of the powers conferred by sub-section (1) of Section 3 of the All India Services Act, 1951 (61 of 1951), the Central Government, in consultation with the Government of **Uttar Pradesh** hereby makes the following rules further to amend the Indian Police Service (Pay) Rules, 2016, namely: —

1. (1) These rules may be called the Indian Police Service (Pay) Sixth Amendment Rules, 2022.

(2) They shall come into force on the date of their publication in the official Gazette.

2. In the Indian Police Service (Pay) Rules, 2016, in schedule II,—

in Part A relating to posts carrying pay above the senior scale of pay of the Indian Police Service under the State Governments, in the table, for the entry “Uttar Pradesh” occurring in the first column and corresponding entries in the second column, the following shall be substituted namely:—

“Uttar Pradesh

Director General of Police (HoPF), UP, Lucknow	Level 17 in the pay matrix
Director General/Commandant General Home Guards	Level 16 in the pay matrix
Director General of Police, Training & Modernization	Level 16 in the pay matrix
Director-Vigilance, UP, Lucknow	Level 16 in the pay matrix
Director General of Police/ Chairman-Police Service Recruitment & Promotion Board, UP, Lucknow	Level 16 in the pay matrix
Director General, CBCID Uttar Pradesh, Lucknow	Level 16 in the pay matrix
Director General of Police, Fire Service, Uttar Pradesh, Lucknow	Level 16 in the pay matrix
Additional Director General of Police, Karmik	Level 15 in the pay matrix
Additional Director General of Police, Law & Order	Level 15 in the pay matrix
Additional Director General of Police, PAC	Level 15 in the pay matrix
Additional Director General of Police, Railway Police	Level 15 in the pay matrix
Additional Director General of Police, Headquarter	Level 15 in the pay matrix
Additional Director General of Police, Intelligence	Level 15 in the pay matrix
Additional Director General of Police, Anti-Corruption Organization, Lucknow	Level 15 in the pay matrix
Additional Director General of Police, Economic Offences Wing	Level 15 in the pay matrix
Additional Director General of Police, Technical Services	Level 15 in the pay matrix
Additional Director General of Police / Director DR. BRA UPP Academy, Moradabad	Level 15 in the pay matrix
Additional Director General of Police, Telecommunication	Level 15 in the pay matrix
Director -Traffic & Road Safety	Level 15 in the pay matrix
Additional Director General of Police-Security, Lucknow	Level 15 in the pay matrix
ADG Zone, Agra	Level 15 in the pay matrix
ADG Zone, Bareilly	Level 15 in the pay matrix
ADG Zone, Gorakhpur	Level 15 in the pay matrix
ADG Zone, Kanpur	Level 15 in the pay matrix

ADG Zone, Lucknow	Level 15 in the pay matrix
ADG Zone, Meerut	Level 15 in the pay matrix
ADG Zone, Prayagraj	Level 15 in the pay matrix
ADG Zone, Varanasi	Level 15 in the pay matrix
Inspector General of Police, Establishment	Level 14 in the pay matrix
Inspector General of Police, Law & Order	Level 14 in the pay matrix
Inspector General of Police, PAC (Establishment), Lucknow	Level 14 in the pay matrix
Inspector General-PAC (Provisioning)	Level 14 in the pay matrix
Inspector General of Police, PAC, Eastern Zone, Prayagraj	Level 14 in the pay matrix
Inspector General of Police, PAC, Western Zone, Moradabad	Level 14 in the pay matrix
Inspector General of Police, PAC Central Zone	Level 14 in the pay matrix
Inspector General of Police, Security, Lucknow	Level 14 in the pay matrix
Inspector General of Police, Fire Service	Level 14 in the pay matrix
Inspector General of Police, Intelligence	Level 14 in the pay matrix
Inspector General of Police, Provisioning & Budget	Level 14 in the pay matrix
Inspector General of Police, Personnel, Organization & Management	Level 14 in the pay matrix
Inspector General of Police, Human Right / PRGR (Public Representative Grievance Redressal)	Level 14 in the pay matrix
Inspector General of Police, Crime	Level 14 in the pay matrix
Inspector General of Police, Housing & Welfare	Level 14 in the pay matrix
Inspector General of Police, Crime Branch CID	Level 14 in the pay matrix
Inspector General of Police, Anti-Corruption Organization, Lucknow	Level 14 in the pay matrix
Inspector General of Police, Special Enquiries	Level 14 in the pay matrix
Inspector General of Police, Technical Services	Level 14 in the pay matrix
Inspector General of Police, Training	Level 14 in the pay matrix
Inspector General of Police, Railways, Prayagraj	Level 14 in the pay matrix
Inspector General of Police, Railways, Lucknow	Level 14 in the pay matrix
Inspector General of Police, Special Task Force	Level 14 in the pay matrix
Inspector General-Member Secretary, Police Service Recruitment & Promotion Board, UP, Lucknow	Level 14 in the pay matrix
Inspector General /General Staff Officer to DGP, UP, Lucknow	Level 14 in the pay matrix
Inspector General-Telecom, Lucknow	Level 14 in the pay matrix
Inspector General-Communal Intelligence, Lucknow	Level 14 in the pay matrix
Inspector General-Anti Terrorist Squad, Lucknow	Level 14 in the pay matrix
Inspector General-Vigilance, UP Lucknow	Level 14 in the pay matrix
Inspector General of Police- PTS, Meerut	Level 14 in the pay matrix
Inspector General of Police- PTS, Unnao	Level 14 in the pay matrix
Inspector General of Police- PTS, Moradabad	Level 14 in the pay matrix
Inspector General of Police- PTS, Gorakhpur	Level 14 in the pay matrix
Inspector General of Police - Economic Offence Wing , Lucknow	Level 14 in the pay matrix
Inspector General of Police – Home Guards, Lucknow	Level 14 in the pay matrix

Inspector General, Administration	Level 14 in the pay matrix
Inspector General /Member Secretary Police Service Recruitment and Promotion Board UP Lucknow	Level 14 in the pay matrix
IG, Agra Range	Level 14 in the pay matrix
IG, Bareilly Range	Level 14 in the pay matrix
IG, Gorakhpur Range	Level 14 in the pay matrix
IG, Kanpur Range	Level 14 in the pay matrix
IG, Lucknow Range	Level 14 in the pay matrix
IG, Meerut Range	Level 14 in the pay matrix
IG, Prayagraj Range	Level 14 in the pay matrix
IG, Varanasi Range	Level 14 in the pay matrix
IG, APTC, Sitapur	Level 14 in the pay matrix
IG, PTC, Moradabad	Level 14 in the pay matrix
IG, PTC, Sitapur	Level 14 in the pay matrix
IG, SIT, Lucknow	Level 14 in the pay matrix
IG/Joint Commissioner of Police (L/O), Lucknow City	Level 14 in the pay matrix
IG/Joint Commissioner of Police (Crime & HQ), Lucknow City	Level 14 in the pay matrix
Deputy Inspector General of Police, Devi Patan Range, Gonda	Level 13A in the pay matrix
Deputy Inspector General of Police, Chitrakoot Dham Range, Banda	Level 13A in the pay matrix
Deputy Inspector General of Police, Azamgarh Range	Level 13A in the pay matrix
Deputy Inspector General of Police, Basti Range	Level 13A in the pay matrix
Deputy Inspector General of Police, Ayodhya Range	Level 13A in the pay matrix
Deputy Inspector General of Police, Jhansi Range	Level 13A in the pay matrix
Deputy Inspector General of Police, Mirzapur Range	Level 13A in the pay matrix
Deputy Inspector General of Police, Saharanpur Range	Level 13A in the pay matrix
Deputy Inspector General of Police- Aligarh Range	Level 13A in the pay matrix
Deputy Inspector General of Police, Establishment.	Level 13A in the pay matrix
Deputy Inspector General of Police, Headquarters	Level 13A in the pay matrix
Deputy Inspector General of Police, PAC, Agra Sector	Level 13A in the pay matrix
Deputy Inspector General of Police, PAC, Ayodhya Sector	Level 13A in the pay matrix
Deputy Inspector General of Police, PAC, Kanpur Sector	Level 13A in the pay matrix
Deputy Inspector General of Police, PAC, Lucknow Sector	Level 13A in the pay matrix
Deputy Inspector General of Police, PAC, Meerut Sector	Level 13A in the pay matrix
Deputy Inspector General of Police, PAC, Moradabad Sector	Level 13A in the pay matrix
Deputy Inspector General of Police, PAC, Varanasi Sector	Level 13A in the pay matrix
Deputy Inspector General of Police, Intelligence (HQ)	Level 13A in the pay matrix
Deputy Inspector General of Police, Security Lucknow	Level 13A in the pay matrix
Deputy Inspector General of Police, Crime Branch CID HQ	Level 13A in the pay matrix
Deputy Inspector General of Police, Railway ,Prayagraj	Level 13A in the pay matrix
Deputy Inspector General of Police, Railway Police, Lucknow	Level 13A in the pay matrix
Deputy Inspector General of Police, Technical Services	Level 13A in the pay matrix
Deputy Inspector General of Police, EOW, HQ	Level 13A in the pay matrix
Deputy Inspector General of Police-I & Deputy Director, Dr.	Level 13A in the pay matrix

BRA UP Police Academy, Moradabad	
Deputy Inspector General of Police, Fire Service	Level 13A in the pay matrix
Deputy Inspector General of Police, Anti Corruption Organization	Level 13A in the pay matrix
Deputy Inspector General of Police, (VI) & Industries	Level 13A in the pay matrix
Deputy Inspector General of Police, Vigilance Establishment	Level 13A in the pay matrix
Deputy Inspector General of Police, Special Enquiries , Lucknow	Level 13A in the pay matrix
Deputy Inspector General of Police—Anti Terrorist Squad, Lucknow	Level 13A in the pay matrix
Deputy Inspector General of Police— Telecom, Lucknow	Level 13A in the pay matrix
Deputy Inspector General of Police—Anti Corruption Organization, Lucknow	Level 13A in the pay matrix
Deputy Inspector General of Police—Training HQ, Lucknow	Level 13A in the pay matrix
Deputy Inspector General-Additional Secretary, Police Service Recruitment & Promotion Board, UP, Lucknow	Level 13A in the pay matrix
Deputy Inspector General, Moradabad Range	Level 13A in the pay matrix
Deputy Inspector General PAC HQrs. Lucknow	Level 13A in the pay matrix
Deputy Inspector General Intelligence (West)	Level 13A in the pay matrix
DIG, PTS, Sultanpur	Level 13A in the pay matrix
DIG PTS, Jalaun	Level 13A in the pay matrix
DIG, ITECCS, Lucknow	Level 13A in the pay matrix
DIG, Intelligence (Central), Lucknow	Level 13A in the pay matrix
DIG, Traffic/TARS, Lucknow	Level 13A in the pay matrix
DIG, Logistics, Lucknow	Level 13A in the pay matrix
DIG, Cyber Crime, Lucknow	Level 13A in the pay matrix
DIG, Karmik, Lucknow	Level 13A in the pay matrix
DIG, Establishment (Legal), Lucknow	Level 13A in the pay matrix
DIG, Establishment(Org.), Lucknow	Level 13A in the pay matrix
DIG/Addl. Commissioner of Police(L/O), Gautambudh Nagar	Level 13A in the pay matrix
DIG/Addl. Commissioner of Police (Crime & HQ), Gautambudh Nagar	Level 13A in the pay matrix”

(b) in Part B relating to posts carrying pay in the senior scale of the Indian Police Service under the State Governments including posts carrying special allowance in addition to pay, for the entries occurring under ‘Uttar Pradesh’ the following shall be substituted in the table,—

“Senior Superintendent of Police – Aligarh
Senior Superintendent of Police – Budaun
Senior Superintendent of Police – Bulandshahar
Senior Superintendent of Police – Etah
Senior Superintendent of Police – Etawah
Senior Superintendent of Police – Ayodhya
Senior Superintendent of Police – Ghaziabad
Senior Superintendent of Police – Jhansi
Senior Superintendent of Police – Mathura
Senior Superintendent of Police – Muzaffarnagar

Senior Superintendent of Police – Saharanpur
Senior Superintendent of Police, Prayagraj
Senior Superintendent of Police, Agra
Senior Superintendent of Police, Bareilly
Senior Superintendent of Police, Gorakhpur
Senior Superintendent of Police, Kanpur Nagar
Senior Superintendent of Police, Moradabad
Senior Superintendent of Police, Meerut
Senior Superintendent of Police, Varanasi
Superintendent of Police, Shamli
Superintendent of Police, Sambhal
Superintendent of Police, Hapur
Superintendent of Police, Amethi
Superintendent of Police – Azamgarh
Superintendent of Police – Ambedkar Nagar
Superintendent of Police – Auraiya
Superintendent of Police – Ballia
Superintendent of Police – Banda
Superintendent of Police – Bahraich
Superintendent of Police – Basti
Superintendent of Police – Balrampur
Superintendent of Police – Bagpat
Superintendent of Police – Bijnor
Superintendent of Police – Barabanki
Superintendent of Police – Chandauli
Superintendent of Police – Chitrakoot
Superintendent of Police – Deoria
Superintendent of Police – Fatehgarh
Superintendent of Police – Firozabad
Superintendent of Police – Fatehpur
Superintendent of Police – Ghazipur
Superintendent of Police – Gonda
Superintendent of Police – Hamirpur
Superintendent of Police – Hardoi
Superintendent of Police – Jaunpur
Superintendent of Police – Amroha
Superintendent of Police – Jalaun
Superintendent of Police – Kannauj
Superintendent of Police – Kanpur Dehat
Superintendent of Police – Khushi Nagar
Superintendent of Police – Kaushambi
Superintendent of Police – Kheri

Superintendent of Police – Lalitpur
Superintendent of Police – Mirzapur
Superintendent of Police – Mahoba
Superintendent of Police – Maharajganj
Superintendent of Police – Mainpuri
Superintendent of Police – Hathras
Superintendent of Police – Mau
Superintendent of Police – Pilibhit
Superintendent of Police – Pratapgarh
Superintendent of Police – Raebareli
Superintendent of Police – Rampur
Superintendent of Police – Shahajahanpur
Superintendent of Police –Siddhartha Nagar
Superintendent of Police – Sultanpur
Superintendent of Police – Sonbhadra
Superintendent of Police – Sitapur
Superintendent of Police – Shravasti
Superintendent of Police – Sant Kabir Nagar
Superintendent of Police – Bhadohi
Superintendent of Police – Unnao
Superintendent of Police, Railways, Lucknow
Superintendent of Police, Railways, Prayagraj
Superintendent of Police, Railways, Moradabad
Superintendent of Police, Railways, Jhansi
Superintendent of Police, Railways, Agra
Superintendent of Police, Railways, Gorakhpur
Superintendent of Police-I, Intelligence, Head Quarter
Superintendent of Police-II, Intelligence, Head Quarter
Superintendent of Police- Intelligence (Technical)
Superintendent of Police, CB CID
Superintendent of Police, CBCID HQ
Superintendent of Police, HQ, ACO
Commandant, PAC Battalion
Superintendent of Police- Kasganj
Superintendent of Police -Traffic, HQ
Superintendent of Police- Human Rights, Lucknow
Superintendent of Police- Vigilance Establishment, Lucknow
Superintendent of Police- Security (Trg & HQ)
Superintendent of Police- Technical Services, Lucknow
Superintendent of Police- Special Task Force, Lucknow

Superintendent of Police- HQ, EOW
Superintendent of Police- Estt.-I, Lucknow
Commandant 48 Bn PAC, Sonbhadra
Commandant 49 Bn PAC, Gautam Budh Nagar
Superintendent of Police- HQ-I, Lucknow
Superintendent of Police- SCRB, Lucknow
Superintendent of Police, CCTNS
Superintendent of Police- ATS (Operations)
Superintendent of Police (CM Security), Security HQ, Lucknow
Superintendent of Police- (L&O)-I, DGP HQ
Superintendent of Police- Administration, DGP Hqrs., UP, Lucknow
SP, Special Investigation Team, Lucknow
SP, PSR&PB, Lucknow
Commandant SDRF, Lucknow
SP, Field Services (UP-112), Lucknow
SP, ITECCS (Communication), Lucknow
SP, Public Grievances
SP, Dr. BRAUPPA, MDD
SP, Training HQ, Lucknow
SP, Lucknow Rural
Deputy Commissioner of Police, Zone-I, Lucknow City
Deputy Commissioner of Police, Zone-II, Lucknow City
Deputy Commissioner of Police, Zone-III, Lucknow City
Deputy Commissioner of Police, Zone-IV, Lucknow City
Deputy Commissioner of Police, Zone-V, Lucknow City
Deputy Commissioner of Police Hqrs, Lucknow City
Deputy Commissioner of Police, Traffic, Lucknow City
Deputy Commissioner of Police, Crime, Lucknow City
Deputy Commissioner of Police, Intelligence & Security, Lucknow City
Deputy Commissioner of Police, Crime against Women, Lucknow city
Deputy Commissioner of Police, Zone-I, Gautambudh Nagar
Deputy Commissioner of Police, Zone-II, Gautambudh Nagar
Deputy Commissioner of Police, Zone-III, Gautambudh Nagar
Deputy Commissioner of Police, Crime, Gautambudh Nagar
Deputy Commissioner of Police, Traffic, Gautambudh Nagar
Deputy Commissioner of Police, Hqrs, Gautambudh Nagar
Deputy Commissioner of Police, Crime against Women, Gautambudh Nagar ”

[F. No. 11052/02/2019- AIS-II (B)]

KULDEEP CHAUDHARY, Under Secy.

Note: The principal rules were published in the Gazette of India, Extraordinary, vide number GSR 910 (E) dated the 23th September, 2016.

Sl. No.	GSR No.	Date
1.	84E	01.02.17
2.	82E	01.02.17
3.	487E	19.05.17
4.	646E	27.06.17
5.	845E	06.07.17
6.	1001E	08.08.17
7.	1141E	08.09.17
8.	1535E	21.12.17
9.	1605E	29.12.17
10.	198E	28.02.18
11.	1037E	16.10.18
12.	1041E	18.10.18
13.	1138 E	26.11.18
14.	781E	21.12.20
15.	36E	21.01.22
16.	41E	24.01.2022
17.	446E	13.06.2022
18.	474E	24.06.2022